

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/08/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|---------------------------------------|---|--------------------------------|---|
| 1 | D-ARBA/30908/2024 ARBA/17/2024 | TRILOK KUMAR TRIPATHY VS VIKASH @ BIKASH KUMAR AGRAWAL | JAGJIT SINGH CHHABRA VS | // () |
| 2 | D-ARBA/31842/2024 ARBA/18/2024 | COMPETENT AUTHORITY AND LAND ACQUISITION OFFICER, PURI VS PUSPAMITRA MISHRA | AJIT PATNAIK VS | // () |
| 3 | D-ARBP/31348/2024 ARBP/41/2024 | SOURAV SEKHAR BEHERA VS NILESH BADGUJAR, AUTOONE ENGG. SERVICES,MAHARASTRA | IN PERSON VS | // () |
| 4 | D-ARBP/26371/2024 ARBP/42/2024 | M/S. S.M CONSULTANTS,BBSR VS CHIEF ENGINEER,WORLD BANK PROJECT,WORKS DEPT. | DEVEE DUTTA PANIGRAHI VS | // () |
| 5 | D-BLAPL/22566/2024 BLAPL/7849/2024 | SANGRAM KESHARI NAYAK VS STATE OF ODISHA | SUMIT SEKHAR PATTANAİK VS | CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0000109/2024 |
| 6 | D-BLAPL/22980/2024 BLAPL/7850/2024 | SASA@SASANKA BEHERA VS STATE OF ODISHA | DEEPAK KU SAHOO VS | MARSHAGHAI /336 /2023 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001752/2023 |
| 7 | D-BLAPL/23146/2024 BLAPL/7851/2024 | NIRMAL SANA VS STATE OF ODISHA | SUBHASISH DAS VS | KALIMELA /122 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000112/2020 |
| 8 | D-BLAPL/22989/2024 BLAPL/7852/2024 | BHISMA CHHATRIA VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | JAIPATNA /143 /2024 J.M.F.C, JAIPATNA(Kalahandi) CT/0000201/2024 |
| 9 | D-BLAPL/23147/2024 BLAPL/7853/2024 | TRIBENI MAJHI VS STATE OF ODISHA | UMAKANTA BARIK VS | RAIGHAR /157 /2024 N.G.N. CUM J.M.F.C.,RAIGHAR(Nabarang GR/0000222/2024 |
| 10 | D-BLAPL/22998/2024 BLAPL/7854/2024 | BIKRAM MALLICK@PINTU@BIKRAM SEKHAR MALIK VS STATE OF ODISHA | DEVASHIS PANDA VS | ASKA /203 /2007 A.D.J.,ASKA(Ganjam) ST/0000095/2022 |
| 11 | D-BLAPL/23144/2024 BLAPL/7855/2024 | BHADRA LALIT VS STATE OF ODISHA | SUBHASISH DAS VS | // SPECIAL JUDGE,MALKANGIRI(Malkang SPL. 2(a)C.C./0000055/2023 |

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| 12 | D-BLAPL/23156/2024 BLAPL/7856/2024 | TRIPHALA PUJARI VS STATE OF ODISHA | SANGRAM KESHARI ROUT VS | KAKIRIGUMMA /34 /2024 J.M.F.C.,LAXMIPUR(Koraput) GR/0000177/2024 |
| 13 | D-BLAPL/23161/2024 BLAPL/7857/2024 | MITHLESH RANA @ MITHILESH RANA VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | / /0 SPECIAL JUDGE,BHAWANIPATNA(Kala |
| 14 | D-BLAPL/23162/2024 BLAPL/7858/2024 | GOURANGA KANHAR VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | 2(A)CC/0000011/2024 PHIRINGIA /66 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal |
| 15 | D-BLAPL/23163/2024 BLAPL/7859/2024 | RANJIT BHOI VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | Spl/0000074/2023 ITAMATI /129 /2023 A.D.J.,NAYAGARH(Nayagarh) TR/0000169/2023 |
| 16 | D-BLAPL/23205/2024 BLAPL/7860/2024 | PADMANAV JENA VS STATE OF ODISHA | GYANA RANJAN DHAL VS | KHANDAGIRI P.S. /156 /2019 AD HOC ADDITIONAL SESSIONS JUDGE TR/0000146/2019 |
| 17 | D-BLAPL/22844/2024 BLAPL/7861/2024 | MANOJ PARIDA VS STATE OF ODISHA | MANAS KUMAR CHAND VS | / /0 J.M.F.C,TANGI(Khordha) 2(B)CC/0000006/2024 |
| 18 | D-BLAPL/23227/2024 BLAPL/7862/2024 | ARUN ORAN @ ORAON VS STATE OF ODISHA | KULDEEP MOHANTY VS | LEPHRIPADA /82 /2023 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000237/2023 |
| 19 | D-BLAPL/23254/2024 BLAPL/7863/2024 | BABU @ RAJA @ BISWARANJAN HATI VS STATE OF ODISHA | ARIJEET MISHRA VS | HARICHANDANPUR /155 /2024 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000971/2024 |
| 20 | D-BLAPL/22651/2024 BLAPL/7864/2024 | JAVED TASLIM VS STATE OF ODISHA | SANTOSH KUMAR ROUT VS | MAHILA P.S. BUXIBAZAR /98 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000111/2024 |
| 21 | D-BLAPL/22688/2024 BLAPL/7865/2024 | SARAT CHANDRA TANDI VS STATE OF ODISHA | MANAS CHAND VS | LATHOR /59 /2024 SPL.JUDGE PATNAGARH(Balangir) Spl/0000008/2024 |
| 22 | D-BLAPL/22923/2024 BLAPL/7866/2024 | LOKANATH PRADHAN @ KANHA VS STATE OF ODISHA | DEEPAK RANJAN PARIDA VS | / /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Kho TR/0000003/2023 |
| 23 | D-BLAPL/22737/2024 | TIKU@BABLU MEHER | MANAS KUMAR CHAND | JEYPORE SADAR /184 /2023 |

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| | BLAPL/7867/2024 | VS STATE OF ODISHA | VS | SPECIAL JUDGE,JEYPORE(Koraput) TR/0000065/2023 |
| 24 | D-BLAPL/22986/2024 BLAPL/7868/2024 | MOHD.SADIK VS STATE OF ODISHA | NITYANANDA MOHAPATRA VS | / /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000094/2024 |
| 25 | D-BLAPL/23023/2024 BLAPL/7869/2024 | ASHOK DEEP VS STATE OF ODISHA | RAMAKANTA MISHRA VS | / /0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000021/2023 |
| 26 | D-BLAPL/21681/2024 BLAPL/7870/2024 | KSHYAMASILA TAJAN VS STATE OF ODISHA | UMA SHANKAR PATEL VS | BHASMA /11 /2024 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000007/2024 |
| 27 | D-BLAPL/23105/2024 BLAPL/7871/2024 | SURESH CHANDRA GHIBELA@GIBELA VS STATE OF ODISHA | PARTHA SARATHI DAS VS | KANJIPANI /74 /2023 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000025/2024 |
| 28 | D-BLAPL/21986/2024 BLAPL/7872/2024 | RUSIA NAIK VS STATE OF ODISHA | LAMBODOR ACHARI VS | BHANJANAGAR /596 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000969/2024 |
| 29 | D-BLAPL/19498/2024 BLAPL/7873/2024 | NILAMANI BEHERA @ KALIA VS STATE OF ODISHA | RAJ KISHOR SWAIN VS | GONDIA /292 /2021 DISTRICT & SESSIONS JUDGE,DHENKANAL CT/0000121/2024 |
| 30 | D-BLAPL/22100/2024 BLAPL/7874/2024 | BIPIN DIGAL VS STATE OF ODISHA | BANSIDHAR MAHAPATRA VS | PHIRINGIA /141 /2022 ADJ-CUM-SPL.JUDGE(VIG),PHULBANI ST/0000007/2023 |
| 31 | D-BLAPL/21473/2024 BLAPL/7875/2024 | JOGENDRA KHEMUNDU VS STATE OF ODISHA | SANGRAM KESHARI ROUT VS | NANDAPUR /32 /2022 ADDL.SSESSIONS JUDGE CUM SPECIAL TR/0000037/2022 |
| 32 | D-BLAPL/22473/2024 BLAPL/7876/2024 | SAMIR SAHU VS STATE OF ODISHA | AMIT KUMAR NATH VS | ANGUL SADAR PS /248 /2024 SPECIAL JUDGE (POCSO), ANGUL(Angul) Spl/0000020/2024 |
| 33 | D-BLAPL/21675/2024 BLAPL/7877/2024 | SUNIL MAJHI VS STATE OF ODISHA | UMA SHANKAR PATEL VS | LEPHRIPADA /43 /2024 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000018/2024 |
| 34 | D-BLAPL/21508/2024 BLAPL/7878/2024 | DEBU BHOI VS | SANJIT MISHRA VS | PURI SADAR /59 /2015 NYAYADHIKARI,PURI(Puri) |

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| 35 | D-BLAPL/22969/2024 BLAPL/7879/2024 | STATE OF ODISHA HEMANTA JENA @ LITU VS STATE OF ODISHA | AJAYA KUMAR ROUT VS | GR/0000383/2015 BALASORE SADAR /215 /2020 3RD ADDL DISTRICT JUDGE, BALASORE |
| 36 | D-BLAPL/23124/2024 BLAPL/7880/2024 | STATE OF ODISHA DIPTIKANTA PRUSTY VS STATE OF ODISHA | SUSANTA KUMAR BARAL VS | ST/0000122/2022 MAHANGA /189 /2024 J.M.F.C.,SALIPUR(Cuttack) |
| 37 | D-BLAPL/23116/2024 BLAPL/7881/2024 | STATE OF ODISHA BISWANATH JENA@BISU VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | GR/0000674/2024 //0 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR |
| 38 | D-BLAPL/23231/2024 BLAPL/7882/2024 | STATE OF ODISHA SHAKTI PRASAD SWAIN VS STATE OF ODISHA | SATYA RANJAN MULIA VS | 2(B)CC/0000001/2024 DARGHA BAZAR /152 /2024 J.M.F.C.(II),CUTTACK(Cuttack) |
| 39 | D-BLAPL/23261/2024 BLAPL/7883/2024 | STATE OF ODISHA ANANDA NAYAK @ ANAND NAYAK VS STATE OF ODISHA | AMULYA RATNA PANDA VS | GR/0000817/2024 GOCHHAPADA /58 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) |
| 40 | D-BLAPL/23270/2024 BLAPL/7884/2024 | STATE OF ODISHA KARAN MANDAL @ CHIAN @ CHIYAN VS STATE OF ODISHA | SAKTI PRASAD DAS VS | Spl/0000072/2023 KHANDAGIRI P.S. /437 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) |
| 41 | D-BLAPL/22557/2024 BLAPL/7885/2024 | STATE OF ODISHA JAYANT GOMANGA VS STATE OF ODISHA | BABITA SAHU VS | CT/0001162/2024 GUNUPUR /150 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) |
| 42 | D-BLAPL/23348/2024 BLAPL/7886/2024 | STATE OF ODISHA BISHNU PRADHAN VS STATE OF ODISHA | DEBASHIS MITRA VS | TR/0000091/2024 //0 DISTRICT & SESSIONS JUDGE,CUTTACK |
| 43 | D-BLAPL/23151/2024 BLAPL/7887/2024 | STATE OF ODISHA KHIREN ROUT VS STATE OF ODISHA | SUDEEP KUMAR SARANGI VS | 2(A)CC/0000053/2024 INFOCITY PS /323 /2024 DISTRICT & SESIONS JUDGE,BHUBANESWAR |
| 44 | D-BLAPL/23200/2024 BLAPL/7888/2024 | STATE OF ODISHA DHARMANANDA JENA VS STATE OF ODISHA | SAPAN KUMAR LENKA VS | TR/0000399/2024 //0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) |
| 45 | D-BLAPL/23316/2024 BLAPL/7889/2024 | STATE OF ODISHA SASHIBHUSAN BAG VS STATE OF ODISHA | NITYANANDA MOHAPATRA VS | 2(A)CC/0000133/2024 DHAMA /110 /2022 A.D.J.,SAMBALPUR(Sambalpur) |
| | | | | ST/0000009/2023 |

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| 46 | D-BLAPL/22945/2024 BLAPL/7890/2024 | MOHSIN @ MOSIN KHAN VS STATE OF ODISHA | CHEERA RANJAN SATAPATHY VS | SALIPUR /427 /2023 J.M.F.C.,SALIPUR(Cuttack) GR/0001342/2023 |
| 47 | D-BLAPL/23315/2024 BLAPL/7891/2024 | KARUNA KARA MOHALIK @ KARUNAKARA MOHALIK VS STATE OF ODISHA | RAJANIKANTA DASH VS | JAGATPUR /297 /2023 1ST ADJ,CUTTACK(Cuttack) ST/0000063/2024 |
| 48 | D-BLAPL/23177/2024 BLAPL/7892/2024 | MAHENDRA PRADHAN VS STATE OF ODISHA | KSHIROD KUMAR ROUT VS | //0 SPECIAL JUDGE, PURI(Puri) TR/0000078/2024 |
| 49 | D-BLAPL/23366/2024 BLAPL/7893/2024 | GODUGU @ G. PRABHU VS STATE OF ODISHA | PRIYA RANJAN SINGH VS | GOSANINUAGAM /111 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000948/2024 |
| 50 | D-BLAPL/23367/2024 BLAPL/7894/2024 | CHILLAKURI @ CH. KRISHNA REDDY VS STATE OF ODISHA | PRIYA RANJAN SINGH VS | GOSANINUAGAM /111 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000948/2024 |
| 51 | D-BLAPL/22807/2024 BLAPL/7895/2024 | SUNIL DIGAL VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | PHIRINGIA /153 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000123/2024 |
| 52 | D-BLAPL/23036/2024 BLAPL/7896/2024 | SUJIT @ SUJEET KUMAR PADHY VS STATE OF ODISHA | KARUNAKAR NAYAK VS | SAMBALPUR VIGILANCE /17 /2024 SPL. JUDGE (VIG),BOLANGIR(Balangir) GR/0000010/2024 |
| 53 | D-BLAPL/23049/2024 BLAPL/7897/2024 | PAYAL @ GITANJALI PRADHAN VS STATE OF ODISHA | SAMVIT MOHANTY VS | PARADEEP LOCK /51 /2024 SPECIAL JUDGE,JAGATSINGHPUR(Jaganmouli) Spl/0000045/2024 |
| 54 | D-BLAPL/22334/2024 BLAPL/7898/2024 | RAJENDRA KUMAR SAHOO @ RAJU VS STATE OF ODISHA | P.MOHAPATRA VS | SALIPUR /104 /2024 A.D.J. SALIPUR(Cuttack) ST/0000037/2024 |
| 55 | D-BLAPL/23292/2024 BLAPL/7899/2024 | PRAMOD @ SAGAR MAJHI VS STATE OF ODISHA | PRABHAS CHANDRA PANDA VS | ADVA /19 /2014 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000015/2022 |
| 56 | D-BLAPL/23266/2024 BLAPL/7900/2024 | KISAN MAJHI VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | KESINGA /201 /2024 J.M.F.C., KESINGA(Kalahandi) CT/0000197/2024 |
| 57 | D-BLAPL/22767/2024 | GHANASHYAM BHUE @ GHANASHYAMA BHOI | TARA PRASAD MOHAPATRA | PATNAGARH /223 /2022 |

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|----|---------------------------------------|---|-----------------------------------|--|
| | BLAPL/7901/2024 | VS STATE OF ODISHA | VS | S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000975/2022 |
| 58 | D-BLAPL/23291/2024 BLAPL/7902/2024 | PRAMOD @ SAGAR MAJHI VS STATE OF ODISHA | PRABHAS CHANDRA PANDA VS | ADVA /40 /2012 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000013/2022 |
| 59 | D-BLAPL/23267/2024 BLAPL/7903/2024 | BISEWAR NAYAK VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | KISHORENAGAR (ANUGUL) /146 /2024 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000009/2024 |
| 60 | D-CMAPL/30558/2024 CMAPL/231/2024 | HURSHI@HURSHIKESH MOHANTA VS PAIRA MOHANTA | ADV. VS | // (// |
| 61 | D-CMAPL/32078/2024 CMAPL/232/2024 | JAGABANDHU MAHARANA @JAGA VS STATE OF ODISHA | ARUN KUMAR NAYAK VS | // (// |
| 62 | D-CMP/33020/2024 CMP/845/2024 | MANJULATA KHUNTIA VS SUSHANT KUMAR MOHANTY | DEBAKANTA MOHANTY VS | // CIVIL JUDGE (SD),1ST COURT,CUTTACK IA/0000001/2023 |
| 63 | D-CMP/32471/2024 CMP/846/2024 | LOHITA KUMAR MANGARAJ VS KHALLI DAS | DEEPALI MAHAPATRA VS | // 1st ADDL CIVIL JUDGE(SD), BERHAMPUR CS/0000203/2019 |
| 64 | D-CMP/32942/2024 CMP/847/2024 | KARUNAKAR GIRI VS BUDHIRAM GIRI | NIRANJAN LENKA VS | // DISTRICT & SESSIONS JUDGE,BALASOR Fao/0000021/2024 |
| 65 | D-CMP/32944/2024 CMP/848/2024 | GANDEI PARIDA VS DUKHISHYAM PARIDA | BHABANI SANKAR TRIPATHY (1) VS | // CIVIL JUDGE (SD),2ND COURT,CUTTACK CS/0000762/2017 |
| 66 | D-CMP/33177/2024 CMP/849/2024 | REGIONAL CO-OPERATIVE MARKETING SOCIETY,SUNDARGARH VS JUDHISTIR SARAPH | PRASANTA KUMAR SATAPATHY VS | // CIVIL JUDGE (SD),SUNDERGARH(Sundargarh) CS/0000202/2010 |
| 67 | D-CONTAC/31899/2024 CONTAC/5/2024 | DEEPAK KUMAR MOHANTY VS ARVIND SINGH, CHIEF EXECUTIVE OFFICER, TPCODL, BBSR | SAGARIKA SAHOO VS | // (// |
| 68 | D-CONTC/32718/2024 CONTC/5900/2024 | PRADIPTA KUMAR JAGADEV VS | ADV. VS | // (|

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| 69 | D-CONTC/28532/2024 CONTC/5901/2024 | SHALINI PANDIT, IAS BHAGABAT MOHANTY VS | ADV VS | // // () |
| 70 | D-CONTC/28531/2024 CONTC/5902/2024 | ASWATHY S. I.A.S PRATAP KUMAR DEY VS | ADV VS | // // () |
| 71 | D-CONTC/31379/2024 CONTC/5903/2024 | ASWATHY S, IAS DR.DILLIP NAIK VS | ADV. VS | // // () |
| 72 | D-CONTC/31799/2024 CONTC/5904/2024 | KANHU CHARAN DHIR, REGISTRAR UTKAL UNIVERSITY HARAMOHAN MOHANTY VS | ADV. VS | // // () |
| 73 | D-CONTC/32174/2024 CONTC/5905/2024 | ASWATHY S., I.A.S. KRUSHNA CHANDRA PRADHAN VS | BIKRAM KESHARI MOHANTY VS | // // () |
| 74 | D-CONTC/32964/2024 CONTC/5906/2024 | DEORANJAN KUMAR SINGH, IAS MANABODHA NAYAK VS | ADV. VS | // // () |
| 75 | D-CONTC/32919/2024 CONTC/5907/2024 | DEBABRATA KARATI, O.A.S. MRUNAL KUMAR MOHANTY VS | ADV VS | // // () |
| 76 | D-CONTC/32936/2024 CONTC/5908/2024 | VIR VIKRAM YADAV, IAS PRAHALLAD DAS VS | ADV. VS | // // () |
| 77 | D-CONTC/32941/2024 CONTC/5909/2024 | BHASKAR SARKAR, CHIEF EXECUTIVE OFFICER, TPNODL, BALASORE NABA KISHORE BARAL VS | ADV. VS | // // () |
| 78 | D-CONTC/32943/2024 CONTC/5910/2024 | DHARANIDHAR NANDA, DIRECTOR OF HIGHER EDUCATION DEPT. MADAN MOHAN PRADHAN VS | ADV. VS | // // () |
| 79 | D-CONTC/32954/2024 CONTC/5911/2024 | ANU GARG I.A.S NABAGHANA BEHERA VS ANU GARG I.A.S | ADV. VS | // // () // |

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| 80 | D-CONTC/32958/2024 CONTC/5912/2024 | BUDHURAM KUDAI VS ANU GARG, I.A.S | ADV. VS | // 0 // |
| 81 | D-CONTC/33150/2024 CONTC/5913/2024 | KESHAB CHARAN SAHU VS PRADEEP KUMAR NAG, DEO,KENDRAPARA | ADV. VS | // 0 // |
| 82 | D-CONTC/33155/2024 CONTC/5914/2024 | BIJAYEENI BISWAL VS AMULYA PRADHAN, DEO,SUNDARGARH | ADV. VS | // 0 // |
| 83 | D-CONTC/32443/2024 CONTC/5915/2024 | SUDHANSU KUMAR SENAPATI VS USHA PADHEE, I.A.S. | MANAS PATI VS | // 0 // |
| 84 | D-CONTC/32755/2024 CONTC/5916/2024 | SANKARSAN MOHANTA VS ASWATHY S,IAS | ADV. VS | // 0 // |
| 85 | D-CONTC/32861/2024 CONTC/5917/2024 | SABITARANI PATI VS MANORANJAN MALLICK, DIRECTOR SECONDARY EDU | ADV. VS | // 0 // |
| 86 | D-CONTC/32920/2024 CONTC/5918/2024 | ALL ODISHA RICE MILLERS ASSOCIATION,BBSR VS SUBHAM SAXENA,IAS | ADV VS | // 0 // |
| 87 | D-CONTC/32926/2024 CONTC/5919/2024 | PAMITA DEO VS DR. BHABANI SANKAR CHAYANI, O.A.S | ADV. VS | // 0 // |
| 88 | D-CONTC/33119/2024 CONTC/5920/2024 | LADUKESWAR PRASAD MOHAPATRA VS SIDHARTH SANKAR SWAIN, COLLECTOR AND D.M,PURI | ADV VS | // 0 // |
| 89 | D-CONTC/33127/2024 CONTC/5921/2024 | M/S. BANSAL INFRAPROJECTS PVT. LTD VS VIR VIKRAM YADAV,COMMNR. CUM SECY., WORKS DEPT. | ADV VS | // 0 // |
| 90 | D-CONTC/33116/2024 CONTC/5922/2024 | HARIKRISHNA PATI VS ANITA PATTNAIK,D.E.O,GANJAM | A.K.ROUT VS | // 0 // |
| 91 | D-CONTC/33246/2024 | KALANDI CHARAN PATI | ADV. | // |

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| | CONTC/5923/2024 | VS CHAKRABARTI SINGH RATHORE, COLLECTOR,JAJPUR | VS | () // |
| 92 | D-CONTC/33249/2024 CONTC/5924/2024 | CHITRA REKHA MISHRA VS CHOUDHURY PRAGYANANDA DAS, O.A.S | RAMESH CHANDRA OJHA VS | // () |
| 93 | D-CRLA/21528/2024 CRLA/759/2024 | SURENDRA BACHA VS STATE OF ODISHA | AMITAV TRIPATHY VS | AMBADOLA /126 /2021 A.D.J., GUNUPUR(Rayagada) CT/000033/2022 |
| 94 | D-CRLA/21864/2024 CRLA/760/2024 | TAPU @ BISWA PRAKASH JENA VS STATE OF ODISHA | GOREKHANATH DAS VS | AIR FIELD P.S. /192 /2023 A.D.J.,KHURDA(Khordha) TR/0000408/2023 |
| 95 | D-CRLA/23380/2024 CRLA/761/2024 | SHIBA PRASAD SINGH VS STATE OF ODISHA(OPID) | DEBASIS TRIPATHY VS | CHOUDWAR /266 /2015 PRESIDING OFFICER,DESIGNATED COU CT/000012/2018 |
| 96 | D-CRLMC/20384/2024 CRLMC/2907/2024 | G. RITISH KUMAR @ GAVARA RITISH KUMAR VS STATE OF ODISHA | RAMANATH ACHARYA VS | PARLAKHEMUNDI /57 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000009/2024 |
| 97 | D-CRLMC/22331/2024 CRLMC/2908/2024 | JYOTSHNA RANI JENA@SAMAL VS STATE OF ODISHA | GYANA RANJAN DHAL VS | BHANDARIPOKHARI /66 /2015 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000176/2015 |
| 98 | D-CRLMC/21065/2024 CRLMC/2909/2024 | AYAB@MUNA KHAN VS STATE OF ODISHA | DEEPALI MAHAPATRA VS | KORAPUT TOWN /82 /2024 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0000272/2024 |
| 99 | D-CRLMC/23251/2024 CRLMC/2910/2024 | PRANGANANDA DAS VS STATE OF ODISHA | PUSPAMITRA MOHAPATRA VS | TANGI /40 /2023 P.O SPL.COURT SC AND ST (POA) ACT, CT/0000056/2023 |
| 100 | D-CRLMC/21677/2024 CRLMC/2911/2024 | MAHESH KUMAR GARG VS STATE OF ODISHA | JAGJIT SINGH CHHABRA VS | RAGHUNATHPALI /205 /2021 2ND A.D.J.,ROURKELA(Sundargarh) CRREV/0000005/2023 |
| 101 | D-CRLMC/23238/2024 CRLMC/2912/2024 | PARAMESWAR KANHAR VS STATE OF ODISHA | SK. ZAFARULLA VS | KANTAMAL /140 /2017 J.M.F.C.,KANTAMAL(Baudh) CT/0000284/2017 |
| 102 | D-CRLMC/23248/2024 CRLMC/2913/2024 | PABITRA MAHARANA VS | SANJIT MISHRA VS | / /0 3RD ADJ BHUBANESWAR(Khordha) |

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|-----|---------------------------------------|---|-----------------------------|--|
| 103 | D-CRLMC/23158/2024 CRLMC/2914/2024 | STATE OF ODISHA HARAMOHAN NAYAK VS STATE OF ODISHA | AKSHAYA KUMAR SAHOO VS | TR/0000415/2023 RANPUR /11 /2015 J.M.F.C.,RANPUR(Nayagarh) GR/0000011/2015 |
| 104 | D-CRLMC/23101/2024 CRLMC/2915/2024 | MANAS BEHERA@MANAS RANJAN BEHERA VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | TANGI (KHURDA) /129 /2017 C.J.M.,KHURDA(Khordha) ST/0000029/2019 |
| 105 | D-CRLMC/23175/2024 CRLMC/2916/2024 | MIR@SHAIKH KAFIL ORAH VS STATE OF ODISHA | PARTHA SARATHI NAYAK VS | DHAMNAGAR /81 /2024 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000132/2024 |
| 106 | D-CRLMC/23127/2024 CRLMC/2917/2024 | ASUPRIT MOHANTY VS STATE OF ODISHA | LINGARAJ SARANGI VS | CHANDRASEKHARPUR /256 /2021 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0003066/2021 |
| 107 | D-CRLMC/23150/2024 CRLMC/2918/2024 | PRAVUPADA PANDA VS STATE OF ODISHA | BIJAYA KUMAR DASH VS | MAHILA (BERHAMPUR) /254 /2022 S.D.J.M.,BERHAMPUR(Ganjam) GR/0003011/2022 |
| 108 | D-CRLMC/23045/2024 CRLMC/2919/2024 | KAMAL LOCHAN PATEL VS STATE OF ODISHA | SUSANTA KUMAR SAHU VS | LAIKERA /35 /2016 SR. CIVIL JUDGE (WOMEN'S COURT), JI GR/0000461/2016 |
| 109 | D-CRLMC/22097/2024 CRLMC/2920/2024 | CH.SANTOSH PATRO VS SANTOSH KUMAR MUNI | PRASANTA KUMAR PANDA VS | / /0 J.M.F.C.,BERHAMPUR(Ganjam) ICC/0000216/2023 |
| 110 | D-CRLMC/23402/2024 CRLMC/2921/2024 | SUBASH HEMBRAM VS STATE OF ODISHA | ARIJEET MISHRA VS | / /0 ADDL DIST AND SESSIONS JUDGE,JAJP CRREV/0000008/2024 |
| 111 | D-CRLMC/23297/2024 CRLMC/2922/2024 | SUSHIL KUMAR SAHU VS PRASANTA KUMAR PRADHAN | SATYABRATA PANDA VS | / /0 1ST ADDL SESSIONS JUDGE, SAMBALP CRREV/0000009/2022 |
| 112 | D-CRLMC/23323/2024 CRLMC/2923/2024 | SUBHAM KUMAR SAHU VS SANTOSH KUMAR SAHU | RAJIB LOCHAN PATTNAIK VS | / /0 JUDGE, FAMILY COURT, NABARANGP Crp/0000009/2023 |
| 113 | D-CRLMP/20362/2024 CRLMP/1157/2024 | GIRIJA PRASAD BISWAL VS STATE OF ODISHA | BYOMAKESH TRIPATHY VS | / /0 () // |

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|-----|--|--|------------------------------------|--|
| 114 | D-CRLMP/20359/2024 CRLMP/1158/2024 | NARAYAN SWAIN VS STATE OF ODISHA | BYOMAKESH TRIPATHY VS | // () // |
| 115 | D-CRLMP/22671/2024 CRLMP/1159/2024 | RABINDRA KUMAR SAHU VS I.I.C, RAGHU NATH PALLI POLICE STATION,ROULKELA | KHAN MAHMOODUL HASAN NIAMATI VS | // () // |
| 116 | D-CRLMP/22746/2024 CRLMP/1160/2024 | DIBYA LOCHAN PRADHAN VS STATE OF ODISHA | RAJIBA LOCHAN PRADHAN VS | // () // |
| 117 | D-CRLMP/20723/2024 CRLMP/1161/2024 | SWAPNA PATI VS STATE OF ODISHA | BYOMAKESH TRIPATHY VS | // () // |
| 118 | D-CRLMP/22902/2024 CRLMP/1162/2024 | PRASANTA KUMAR BARIK VS LEETA NAYAK | SATYA PRAKASH SATAPATHY VS | // () // |
| 119 | D-CRLREV/21194/2024 CRLREV/384/2024 | SARAT CHANDRA GOUDA VS GUDLA NUKARAJU | BIRAJA PRASANNA DAS VS | // A.D.J.,RAYGADA(Rayagada) CRA/0000001/2022 |
| 120 | D-FAO/33261/2024 FAO/352/2024 | STATE OF ODISHA VS SANJUKTA NANDA | BIPLAB MOHANTY,A.G.A VS | // STATE EDUCATION TRIBUNAL,BHUBANE Gia/0000091/2019 |
| 121 | D-GUAP/33072/2024 GUAP/9/2024 | RABINDRA KUMAR PATNAIK VS A HARIHARA PRASAD | SUMIT KUMAR MOHANTY VS | // DISTRICT & SESIONS JUDGE,BHUBANE GUAP/0000022/2023 |
| 122 | D-MACA/32558/2024 MACA/765/2024 | TATA AIG GENERAL INSURANCE CO.LTD. VS DILLIP @ DILLIP KUMAR JENA | G.P.DUTTA VS | // III MACT,PURI(Puri) Mac/0000082/2016 |
| 123 | D-MACA/32828/2024 MACA/766/2024 | DEBENDRA NAYAK VS RAHASBIHARI NAYAK | PRADEEP KUMAR MISHRA VS | // II MACT,CUTTACK(Cuttack) Mac/0000381/2017 |
| 124 | D-MACA/32830/2024 MACA/767/2024 | PRIYANKA SAHOO VS SISIRA PRADHAN | PRADEEP KUMAR MISHRA VS | // IST MACT, JAGATSINGHPUR(Jagatsinghpur) Mac/0000061/2021 |
| 125 | D-MACA/30050/2024 | D.M.,M/S.UNITED INDIA INSURANCE COMPANY LTD | PRAKASH KUMAR MOHANTY | // |

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| | MACA/768/2024 | VS KABIRAJ DAS | VS | 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000213/2016 |
| 126 | D-MACA/31467/2024 MACA/769/2024 | BRANCH MANAGER M/S.NEW INDIA ASSURANCE COMPANY LTD., KALAHANDI VS CHATUR PATEL | PRAKASH KUMAR MOHANTY VS | // DIST.& SESSIONS JUDGE,NAWAPARA(|
| 127 | D-MACA/31502/2024 MACA/770/2024 | M/S. NATIONAL INSURANCE CO.LTD.,BBSR VS NIRLIPTA ROUT | SUBRAT SATPATHY VS | // 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000002/2019 |
| 128 | D-MACA/32832/2024 MACA/771/2024 | APARNA NAYAK VS BANAMALI SINGH | BISHNU BRATA SINGH VS | // 5TH M.A.C.T, BALASORE(Baleshwar) Mac/0000574/2017 |
| 129 | D-MACA/32860/2024 MACA/772/2024 | NIHARIKA MAJHI VS RAMESH CHANDRA MAHARANA | BIRANCHI NARAYAN RATH VS | // II MACT (SD),BERHAMPUR(Ganjam) Mac/0000177/2019 |
| 130 | D-OTAPL/30408/2024 OTAPL/31/2024 | COMMISSIONER OF CENTRAL TAX ROURKELA,CT, GST AND CX,RORKELA VS M/S. JINDAL STEEL AND POWER LTD. | T.K.SATAPATHY,SR.ST. COUNSEL VS | // (// |
| 131 | D-OTAPL/30459/2024 OTAPL/32/2024 | COMMISSIONER OF CENTRAL TAX ROURKELA,CT,GST AND CX VS M/S.ADITYA ALUMINIUM,SAMBALPUR | TUSHAR KANTI SATAPATHY,SR.ST. COUNSEL,GST,CT AND C VS | (// |
| 132 | D-RPFAM/31944/2024 RPFAM/217/2024 | ASIMA JENA VS DHARMENDRA PARIDA | PRATIK NAYAK VS | // JUDGE, FAMILY COURT,JAIPUR(Jajapur Crp/0000167/2019 |
| 133 | D-RPFAM/32046/2024 RPFAM/218/2024 | GUDIVADA JOSEPH@ G.JOSEPH VS PENTA SRAVANTI | SOUBHAGYA KUMAR DASH VS | // JUDGE FAMILY COURT,RAYAGADA(Ra Crp/0000012/2024 |
| 134 | D-RSA/32984/2024 RSA/269/2024 | SANJAY KUMAR PRADHAN VS NIRANJAN PRADHAN | RAMESH AGARWAL VS | // A.D.J. SALIPUR(Cuttack) RFA/0000101/2018 |
| 135 | D-RSA/33091/2024 RSA/270/2024 | BALUNKI SWAIN@MOHANTY VS TRINATH SWAIN | AJIT CH MOHAPATRA VS | // 3RD ADDL. DISTRICT JUDGE,CUTTACK RFA/0000098/2003 |
| 136 | D-RSA/32331/2024 RSA/271/2024 | RAJ KUMAR BANAKA VS | UPENDRA KUMAR SAMAL VS | // DISTRICT & SESSIONS JUDGE,SUNDER |

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| 137 | D-RVWPET/33069/2024 RVWPET/169/2024 | SUBASH CHANDRA AGARWAL SURENDRANATH BHOTRA VS STATE OF ODISHA | KSHIROD KUMAR SAHOO VS | RFA/0000142/2022 // () |
| 138 | D-SAO/33028/2024 SAO/8/2024 | M/S. SWASTIK BUILDER AND DEVELOPERS PRIVATE LTD., CUTTACK VS SULAKHYANA GEETANJALI DEVI | BIBEKANANDA BHUYAN VS | // DISTRICT & SESSIONS JUDGE,CUTTACK RFA/0000156/2016 |
| 139 | D-TRP(C)/30687/2024 TRP(C)/220/2024 | KALYANI DEHURY VS CHANDRAKANTA PRADHAN | RAMA KRISHNA BISOI VS | // CIVIL JUDGE (SD),TALCHER(Anugul) Mat/0000065/2023 |
| 140 | D-TRP(C)/31417/2024 TRP(C)/221/2024 | PRITINANDA PRIYADARSHINI VS DEBASISH NAYAK | RAJ KUMAR ROUT VS | // JUDGE FAMILY COURT-II,BHUBANESWAR CP/0000950/2022 |
| 141 | D-WA/31977/2024 WA/2134/2024 | STATE OF ODISHA VS TAPAN KUMAR MISHRA | AMIYA KUMAR MISHRA, A.G.A. VS | // () |
| 142 | D-WA/32020/2024 WA/2135/2024 | STATE OF ODISHA VS GANGADHAR RAUTA | DEBASIS NAYAK, A.G.A. VS | // () |
| 143 | D-WA/32023/2024 WA/2136/2024 | STATE OF ODISHA VS NILIMA PATEL | AMIYA KUMAR MISHRA, A.G.A. VS | // () |
| 144 | D-WA/32024/2024 WA/2137/2024 | STATE OF ODISHA VS TUTIMA MAHAPATRA | HARI KRUSHNA PANIGRAHI,A.S.C VS | // () |
| 145 | D-WA/32034/2024 WA/2138/2024 | STATE OF ODISHA VS DESANTINI SANDHA @ DISHANTINI SANDHA | AMIYA KUMAR MISHRA,A.G.A VS | // () |
| 146 | D-WA/32037/2024 WA/2139/2024 | STATE OF ODISHA VS RASMI NAYAK | SASWAT DAS,A.G.A VS | // () |
| 147 | D-WA/32050/2024 WA/2140/2024 | STATE OF ODISHA VS BAISHNAB CHARAN ACHARYA | SACHIDANANDA NAYAK VS | // () |

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| 148 | D-WA/32041/2024 WA/2141/2024 | STATE OF ODISHA VS BINOD CHANDRA TRIPATHY | MALAYA KETAN BALABANTARAY VS | // 0 // |
| 149 | D-WA/32052/2024 WA/2142/2024 | STATE OF ODISHA VS RANJIT KUMAR DASH | SACHIDANANDA NAYAK,A.S.C VS | // 0 // |
| 150 | D-WA/32053/2024 WA/2143/2024 | STATE OF ODISHA VS SUSANTA KUMAR PANDA | DHANANJAYA MUND, A.G.A. VS | // 0 // |
| 151 | D-WA/32054/2024 WA/2144/2024 | STATE OF ODISHA. VS BIDYADHAR PARIDA | SACHIDANANDA NAYAK, A.S.C. VS | // 0 // |
| 152 | D-WA/32732/2024 WA/2145/2024 | GAHARA RUKSANA BIBI VS STATE OF ODISHA | PRASANTA KUMAR PANDA VS | // 0 // |
| 153 | D-WA/32058/2024 WA/2146/2024 | STATE OF ODISHA VS SHYAMA SUNDAR TANDI | SANGRAM JENA, A.G.A VS | // 0 // |
| 154 | D-WA/32059/2024 WA/2147/2024 | STATE OF ODISHA VS SUSHIL KUMAR PANDA | SANGRAM JENA, A.G.A VS | // 0 // |
| 155 | D-WA/32060/2024 WA/2148/2024 | STATE OF ODISHA VS SUSHANTA SEKHAR MOHAPATRA | AMIYA KUMAR MISHRA, A.G.A. VS | // 0 // |
| 156 | D-WA/31846/2024 WA/2149/2024 | BOARD OF GOVERNORS,IGIT,SARANG VS PRAHALLAD BEHERA | NIROD KUMAR SAHU VS | // 0 // |
| 157 | D-WA/32079/2024 WA/2150/2024 | STATE OF ODISHA VS NARENDRA BARIK | SANGRAM JENA, A.G.A. VS | // 0 // |
| 158 | D-WA/32098/2024 WA/2151/2024 | STATE OF ODISHA VS SAROJINI DEI | SANGRAM JENA, A.G.A. VS | // 0 // |
| 159 | D-WA/31988/2024 | STATE OF ODISHA | SHAKTI PRASAD PANDA, A.G.A. | // |

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| | WA/2152/2024 | VS SUBHASIS SARANGI | VS | 0 // |
| 160 | D-WA/32099/2024 WA/2153/2024 | STATE OF ODISHA VS KAPILASH SAMANTARAY | SANGRAM JENA, A.G.A. VS | // 0 // |
| 161 | D-WA/31989/2024 WA/2154/2024 | STATE OF ODISHA VS NAMITA PATTANAYAK | AMIYA KUMAR MISHRA, A.G.A. VS | // 0 // |
| 162 | D-WA/32122/2024 WA/2155/2024 | STATE OF ODISHA VS BHARAT KUMAR SAHOO | BIPLAB MOHANTY, A.G.A. VS | // 0 // |
| 163 | D-WA/32131/2024 WA/2156/2024 | STATE OF ODISHA VS SUNIL KUMAR PATTANAİK | SANGRAM JENA, A.G.A. VS | // 0 // |
| 164 | D-WA/32132/2024 WA/2157/2024 | STATE OF ODISHA VS DR. BISHNU CHARAN PRADHAN | RABI NARAYAN MISHRA, A.G.A. VS | // 0 // |
| 165 | D-WA/32203/2024 WA/2158/2024 | STATE OF ODISHA VS GOPINATH JENA | BIPLAB MOHANTY, A.G.A. VS | // 0 // |
| 166 | D-WA/32315/2024 WA/2159/2024 | STATE OF ODISHA VS MURALIDHARA PRADHAN | SAROJ KANTA SAMAL, A.G.A. VS | // 0 // |
| 167 | D-WA/32310/2024 WA/2160/2024 | STATE OF ODISHA VS ASHOK KUMAR SETHI | BAIBASWATA PANIGRAHI, A.G.A. VS | // 0 // |
| 168 | D-WA/32673/2024 WA/2161/2024 | STATE OF ODISHA VS ALOK RANJAN PARIDA | DEBASIS MOHAPATRA,A.S.C VS | // 0 // |
| 169 | D-WP(C)/32168/2024 WP(C)/18792/2024 | BRUNDABATI PATEL VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 170 | D-WP(C)/29339/2024 WP(C)/18793/2024 | M/S. ASSOCIATE INFRASTRUCTURE, BHUBANESWAR VS | AJIT KUMAR ROY VS | // 0 |

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| 171 | D-WP(C)/29414/2024 WP(C)/18794/2024 | ASST.COMMISSIONER GST AND CENTRAL EXCISE, BBSR ARTABANDHU SAHOO VS STATE OF ODISHA | PRAVAT KUMAR NAYAK VS | // // 0 // |
| 172 | D-WP(C)/32173/2024 WP(C)/18795/2024 | GOUTAM KUMAR PATRA VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 173 | D-WP(C)/33253/2024 WP(C)/18796/2024 | GURMIT SINGH VS PAPIENDER KAUR | DEEPALI MAHAPATRA VS | // 0 // |
| 174 | D-WP(C)/32180/2024 WP(C)/18797/2024 | JYOTI PRAKASH MAHARANA VS STATE PROJECT DIRECTOR, ODISHA SCHOOL EDUCATION PROGRAMME AUTHORITY, BBSR | ASHOK KUMAR SAHOO VS | // 0 // |
| 175 | D-WP(C)/33021/2024 WP(C)/18798/2024 | JANANI JAL VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 176 | D-WP(C)/32181/2024 WP(C)/18799/2024 | SISHIR KUMAR KHAMARI VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 177 | D-WP(C)/33217/2024 WP(C)/18800/2024 | RAMAKANTA PANIGRAHI VS STATE OF ODISHA | RAMA KRISHNA BISOI VS | // 0 // |
| 178 | D-WP(C)/32579/2024 WP(C)/18801/2024 | ABDUL ZARIF KHAN VS ADDITIONAL COMMISSIONER TRANSPORT (ENF) STA, CUTTACK | KADAR MOHAMMAD VS | // 0 // |
| 179 | D-WP(C)/30170/2024 WP(C)/18802/2024 | JATINDRA ACHARYA VS STATE OF ODISHA | RABINDRA NATH PRUSTY VS | // 0 // |
| 180 | D-WP(C)/32280/2024 WP(C)/18803/2024 | ARUN KUMAR PATRA VS STATE OF ODISHA | RAMA KRISHNA BISOI VS | // 0 // |
| 181 | D-WP(C)/32580/2024 WP(C)/18804/2024 | ABDUL ZARIF KHAN VS ADDL. COMMNR TRANSPORT(ENF), STA, CUTTACK | KADAR MOHAMMAD VS | // 0 // |

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| 182 | D-WP(C)/32176/2024 WP(C)/18805/2024 | NIRANJAN NAYAK VS STATE OF ODISHA | ARUN KUMAR DAS VS | // 0 // |
| 183 | D-WP(C)/32296/2024 WP(C)/18806/2024 | BISAKHA NAIK VS STATE OF ODISHA | SURYAKANTA DASH VS | // 0 // |
| 184 | D-WP(C)/32014/2024 WP(C)/18807/2024 | TAPAS CHANDRA ROURAY VS STATE OF ODISHA | CHANDRAKANTA PRADHAN VS | // 0 // |
| 185 | D-WP(C)/32799/2024 WP(C)/18808/2024 | PURNA CHANDRA KHANDANGA VS STATE OF ODISHA | LAXMIKANTA MOHANTY VS | // 0 // |
| 186 | D-WP(C)/32189/2024 WP(C)/18809/2024 | BINDHANI CHANDRA SEKHAR BEHERA VS STATE OF ODISHA | JYOTI RANJAN DEO VS | // 0 // |
| 187 | D-WP(C)/30433/2024 WP(C)/18810/2024 | BAIDYANATH DASH VS STATE OF ORISSA | LAXMIKANTA MOHANTY VS | // 0 // |
| 188 | D-WP(C)/33199/2024 WP(C)/18811/2024 | NIRANJAN DAS VS STATE OF ORISSA | LAXMIKANTA MOHANTY VS | // 0 // |
| 189 | D-WP(C)/32026/2024 WP(C)/18812/2024 | BAIKUNTH NAYAK VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | // 0 // |
| 190 | D-WP(C)/32192/2024 WP(C)/18813/2024 | M/S. MANGALAM FILING STATION, BARGARH VS UNION OF INDIA | DURGESH NARAYAN RATH VS | // 0 // |
| 191 | D-WP(C)/32219/2024 WP(C)/18814/2024 | KEDARNTH BEHERA VS STATE OF ORISSA | LAXMIKANTA MOHANTY VS | // 0 // |
| 192 | D-WP(C)/33197/2024 WP(C)/18815/2024 | PURNA CHANDRA MISHRA VS STATE OF ODISHA | LAXMIKANTA MOHANTY VS | // 0 // |
| 193 | D-WP(C)/32029/2024 | BRUNDABAN BARAL | KUNAL KUMAR SWAIN | // |

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| | WP(C)/18816/2024 | VS STATE OF ODISHA | VS | 0 // |
| 194 | D-WP(C)/32378/2024 WP(C)/18817/2024 | ARATI LENKA VS STATE OF ODISHA | PRAMOD KUMAR MISHRA VS | // 0 // |
| 195 | D-WP(C)/32932/2024 WP(C)/18818/2024 | KESHAB MAJHI VS STATE OF ODISHA | JAGABANDHU SAHU VS | // 0 // |
| 196 | D-WP(C)/32307/2024 WP(C)/18819/2024 | HARAPRIYA SAHOO VS STATE OF ODISHA | JAGAJIBAN PRADHAN VS | // 0 // |
| 197 | D-WP(C)/33196/2024 WP(C)/18820/2024 | BASANTA KUMAR RAYAGUR VS STATE OF ODISHA | LAXMIKANTA MOHANTY VS | // 0 // |
| 198 | D-WP(C)/32033/2024 WP(C)/18821/2024 | ARJUN MALLIK VS STATE OF ODISHA | LAXMIKANTA MOHANTY VS | // 0 // |
| 199 | D-WP(C)/32384/2024 WP(C)/18822/2024 | PRADEEP KUMAR MOHANTY VS STATE OF ODISHA | SUBHRANSU BHUSAN MOHANTY VS | // 0 // |
| 200 | D-WP(C)/32795/2024 WP(C)/18823/2024 | CHAITANYA CHANDRA PARIDA VS STATE OF ORISSA | LAXMIKANTA MOHANTY VS | // 0 // |
| 201 | D-WP(C)/32317/2024 WP(C)/18824/2024 | KAILASH CHANDRA NAYAK VS STATE OF ODISHA | BADRINARAYAN PANDA VS | // 0 // |
| 202 | D-WP(C)/32991/2024 WP(C)/18825/2024 | ANANDA KUMAR SAHOO VS STATE OF ODISHA | PREMANANDA MOHANTY VS | // 0 // |
| 203 | D-WP(C)/33195/2024 WP(C)/18826/2024 | BINODINI MISHRA VS STATE OF ODISHA | LAXMIKANTA MOHANTY VS | // 0 // |
| 204 | D-WP(C)/32035/2024 WP(C)/18827/2024 | S.BHASKAR RAO VS | LAXMIKANTA MOHANTY VS | // 0 |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|--------------------------------|-------------------------------------|
| 205 | D-WP(C)/32992/2024 WP(C)/18828/2024 | STATE OF ODISHA BASANTA KUMAR JENA VS | PREMANANDA MOHANTY VS | // // () |
| 206 | D-WP(C)/32337/2024 WP(C)/18829/2024 | STATE OF ODISHA GOVINDA HARIJAN VS | KRISHNA CHANDRA SAHU VS | // // () |
| 207 | D-WP(C)/32386/2024 WP(C)/18830/2024 | STATE OF ODISHA SUDHANSU KUMAR MISHRA VS | SUBHRANSU BHUSAN MOHANTY VS | // // () |
| 208 | D-WP(C)/32072/2024 WP(C)/18831/2024 | STATE OF ODISHA AMIYABALA MISHRA VS | SRINIVAS MOHANTY VS | // // () |
| 209 | D-WP(C)/33051/2024 WP(C)/18832/2024 | STATE OF ODISHA BIDYA COLLEGE OF MEDICAL AND HOSPITAL TRAINING FOR G.N.M. NURSING , JALAPA VS | ARUN MIKANTA MOHANTY VS | // // () |
| 210 | D-WP(C)/32997/2024 WP(C)/18833/2024 | STATE OF ODISHA GOBARDHAN BISHWAL VS | KUNAL KUMAR SWAIN VS | // // () |
| 211 | D-WP(C)/32136/2024 WP(C)/18834/2024 | STATE OF ODISHA MD. ZULFUGUAR ALLI VS | NIRANJAN LENKA VS | // // () |
| 212 | D-WP(C)/33035/2024 WP(C)/18835/2024 | STATE OF ODISHA BASANTI NAYAK VS | DURGESH NARAYAN RATH VS | // // () |
| 213 | D-WP(C)/32083/2024 WP(C)/18836/2024 | STATE OF ODISHA URBASHI SWAIN VS | SUBHENDU KUMAR NAYAK VS | // // () |
| 214 | D-WP(C)/32863/2024 WP(C)/18837/2024 | STATE OF ODISHA NIRANJAN SAHOO VS | PRAMOD KUMAR NAYAK VS | // // () |
| 215 | D-WP(C)/31754/2024 WP(C)/18838/2024 | CUTTACK CENTRAL CO-OPERATIVE BANK LTD , CUTTACK MANORANJAN SINGH VS | ARUN KUMAR PATRA VS | // // () |
| | | STATE OF ODISHA | | // |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|--------------------------------|-------------------------------------|
| 216 | D-WP(C)/33030/2024 WP(C)/18839/2024 | M/S FERRO ALLOYS CORPORATION LTD VS STATE OF ODISHA | SARADA PRASANNA SARANGI VS | // 0 // |
| 217 | D-WP(C)/32921/2024 WP(C)/18840/2024 | JAHANGIR SHA VS STATE OF ODISHA | PRASANTA KUMAR SATAPATHY VS | // 0 // |
| 218 | D-WP(C)/33003/2024 WP(C)/18841/2024 | BASANTA KUMAR PARIDA VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 219 | D-WP(C)/32408/2024 WP(C)/18842/2024 | GOURA CHANDRA DORA VS SENIOR DIVISIONAL PERSONNEL OFFICER , EAST COAST RAILWAYS , SAMBALPUR | DIGAMBARA MISHRA VS | // 0 // |
| 220 | D-WP(C)/33006/2024 WP(C)/18843/2024 | ANTARYAMI DORA VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 221 | D-WP(C)/32125/2024 WP(C)/18844/2024 | DEEPAK KUMAR JENA VS APPELLATE AUTHORITY CUM SUPERINTENDING ENGINEER CUM DY. ELECTRICAL INSPECTOR GOVT. OF ODISHA | RASHMI KANTA ACHARYA VS | // 0 // |
| 222 | D-WP(C)/33034/2024 WP(C)/18845/2024 | KRUPA SINDHU GAHAN VS STATE OF ODISHA | SK. ZAFARULLA VS | // 0 // |
| 223 | D-WP(C)/33008/2024 WP(C)/18846/2024 | PABITRA MOHAN NAYAK VS STATE OF ODISHA | DILLIP KUMAR MOHAPATRA VS | // 0 // |
| 224 | D-WP(C)/32658/2024 WP(C)/18847/2024 | MOHAN SEKHAR PRADHAN VS STATE OF ODISHA | BIDYADHAR MANSING VS | // 0 // |
| 225 | D-WP(C)/32798/2024 WP(C)/18848/2024 | RAGHUNATH SAHU VS STATE OF ORISSA | LAXMIKANTA MOHANTY VS | // 0 // |
| 226 | D-WP(C)/33009/2024 WP(C)/18849/2024 | SUKANTA KUMAR MEHER VS INSPECTOR GENERAL OF REGISTRATION, ODISHA, CUTTACK | AGNI SIKHA RAY VS | // 0 // |
| 227 | D-WP(C)/32142/2024 | DAMODAR SAHU | PRAVAT KUMAR NAYAK | // |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|--------------------------------|-------------------------------------|
| | WP(C)/18850/2024 | VS STATE OF ODISHA | VS | 0 // |
| 228 | D-WP(C)/33010/2024 WP(C)/18851/2024 | RATNAKAR MAHAKUD VS STATE OF ODISHA | DILLIP KUMAR MOHAPATRA VS | // 0 // |
| 229 | D-WP(C)/32430/2024 WP(C)/18852/2024 | SADANANDA KARAN VS STATE OF ODISHA | PRASANTA KUMAR SATAPATHY VS | // 0 // |
| 230 | D-WP(C)/32796/2024 WP(C)/18853/2024 | ACHYUTA SAHU VS STATE OF ODISHA | LAXMIKANTA MOHANTY VS | // 0 // |
| 231 | D-WP(C)/32666/2024 WP(C)/18854/2024 | INDIAN MANAGEMENT AND TECHNICAL SOCIETY, BBSR VS STATE OF ODISHA | SUBASH CHANDRA PUSPALAKA VS | // 0 // |
| 232 | D-WP(C)/32139/2024 WP(C)/18855/2024 | ABHINABA PRADHAN VS STATE OF ODISHA | PRAVAT KUMAR NAYAK VS | // 0 // |
| 233 | D-WP(C)/32148/2024 WP(C)/18856/2024 | SANJUKTA BINDHANI VS STATE OF ODISHA | ASHIT KUMAR DASH VS | // 0 // |
| 234 | D-WP(C)/33012/2024 WP(C)/18857/2024 | BHARATI PATRA VS THE ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, GANJAM | MANOJ KUMAR MOHANTY VS | // 0 // |
| 235 | D-WP(C)/32960/2024 WP(C)/18858/2024 | JUDHISTHIRA NAIK VS STATE OF ODISHA | KRISHNA CHANDRA SAHU VS | // 0 // |
| 236 | D-WP(C)/32752/2024 WP(C)/18859/2024 | SAROJ KUMAR PANDA VS PRINCIPAL SECY TO GOVT, PANCHAYATRAJ DEPT., BBSR | RABINDRA KUMAR PATNAIK VS | // 0 // |
| 237 | D-WP(C)/32433/2024 WP(C)/18860/2024 | DILLIP PANDA VS STATE OF ODISHA | TRILOCHAN DASH VS | // 0 // |
| 238 | D-WP(C)/32925/2024 WP(C)/18861/2024 | DR.SWASTIK DAS VS | UMESH CHANDRA BEHURA VS | // 0 |

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|-----|--|---|---|-------------------------------------|
| 239 | D-WP(C)/32158/2024 WP(C)/18862/2024 | STATE OF ODISHA DUSHASAN SWAIN VS | KISHORE CHANDRA RAJGURU MOHAPATRA VS | // // () |
| 240 | D-WP(C)/32952/2024 WP(C)/18863/2024 | STATE OF ODISHA AMITARANI BEHERA VS | SAUBHAGYA KUMAR SAMAL VS | // // () |
| 241 | D-WP(C)/33167/2024 WP(C)/18864/2024 | STATE OF ODISHA PRASANTA KUMAR DAS VS | DR. JITENDRA KUMAR LENKA VS | // // () |
| 242 | D-WP(C)/32953/2024 WP(C)/18865/2024 | UNION OF INDIA SASANKA SEKHAR SAMANTARAY VS | SUKANTA KUMAR PATEL VS | // // () |
| 243 | D-WP(C)/32199/2024 WP(C)/18866/2024 | COMMITTEE OF MANAGEMENT OF THE ODISHA CO-OPERATIVE MARKETING FEDERATION LTD . RAJYA UPAVAKTA MAHILA MAHASANGHA (RUMM), BHADRAK VS | GOPINATH MISHRA VS | // // () |
| 244 | D-WP(C)/33348/2024 WP(C)/18867/2024 | STATE OF ODISHA RAMA CHANDRA @ CH. DAS VS | SRIKAR KUMAR RATH VS | // // () |
| 245 | D-WP(C)/32966/2024 WP(C)/18868/2024 | COLLECTOR BHADRAK ISWAR MEHER @ KANHAI MEHER VS | JYOTIRMAYA SAHOO VS | // // () |
| 246 | D-WP(C)/32784/2024 WP(C)/18869/2024 | SANJUKTA @ SEEMA MEHER MANOJ KUMAR MOHARANA VS | SIDHARTH PRASAD DAS VS | // // () |
| 247 | D-WP(C)/32436/2024 WP(C)/18870/2024 | STATE OF ODISHA DHIRENDRA KUMAR PANDA VS | TRILOCHAN DASH VS | // // () |
| 248 | D-WP(C)/32206/2024 WP(C)/18871/2024 | STATE OF ODISHA SHAIKH KAMRUL @ SK.KAMRUL VS | SUBAS CHANDRA DAS VS | // // () |
| 249 | D-WP(C)/32977/2024 WP(C)/18872/2024 | STATE OF ORISSA PRAMOD KUMAR JAYSINGH VS B.D.A.BBSR | GYANESWAR SATPATHY VS | // // () // |

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|-----|--|---|----------------------------------|-------------------------------------|
| 250 | D-WP(C)/32785/2024 WP(C)/18873/2024 | K.LINGARAJ REDDY VS K.SANJU REDDY | SANJIB KUMAR BHANJADEO VS | // 0 // |
| 251 | D-WP(C)/33479/2024 WP(C)/18874/2024 | NIRANJAN PRADHAN VS STATE OF ODISHA | MILAN KANUNGO VS | // 0 // |
| 252 | D-WP(C)/32207/2024 WP(C)/18875/2024 | PRAMOD SINGH@ PRAMOD KUMAR SINGH VS R.T.O. RAYAGADA | ROHIT RANJAN RAY VS | // 0 // |
| 253 | D-WP(C)/31633/2024 WP(C)/18876/2024 | LAXMIPRIYA SATAPATHY VS COMMISSIONER CUM SECY, FOOD SUPPLIES AND CONSUMER WELFARE DEPT., BBSR | PRIYABRATA MOHAPATRA VS | // 0 // |
| 254 | D-WP(C)/32827/2024 WP(C)/18877/2024 | B.B. CHHATOI SCHOOL OF NURSING, NABARANGPUR VS STATE OF ODISHA | AMIT PATTNAIK VS | // 0 // |
| 255 | D-WP(C)/32983/2024 WP(C)/18878/2024 | SANTOSH KUMAR PATRA VS STATE OF ODISHA | PREMANANDA MOHANTY VS | // 0 // |
| 256 | D-WP(C)/32987/2024 WP(C)/18879/2024 | MANMATH KUMAR KARAN VS STATE OF ODISHA | DILLIP KUMAR MOHAPATRA VS | // 0 // |
| 257 | D-WP(C)/31661/2024 WP(C)/18880/2024 | KAUSIKA PRADHAN VS THE ADDL. COMMISSIONER, SETTLEMENT AND CONSOLIDATION, SAMBALPUR | DILIP KUMAR SAHU VS | // 0 // |
| 258 | D-WP(C)/32225/2024 WP(C)/18881/2024 | M/S. D.D. BUILDERS LIMITED, DHENKANAL VS CHIEF COMNR OF CT AND GST, CUTTACK | ASIT KUMAR DASH VS | // 0 // |
| 259 | D-WP(C)/32835/2024 WP(C)/18882/2024 | PRAKASH CHANDRA DAKUA VS STATE OF ODISHA | BIRANCHI NARAYAN MAHAPATRA VS | // 0 // |
| 260 | D-WP(C)/32989/2024 WP(C)/18883/2024 | RABINDRA KUMAR MISHRA VS STATE OF ODISHA | PREMANANDA MOHANTY VS | // 0 // |
| 261 | D-WP(C)/32617/2024 | SASWATI SOMYA SARANGI | RAMAKANTA SARANGI | // |

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|-----|--|---|---------------------------------|-------------------------------------|
| | WP(C)/18884/2024 | VS STATE OF ODISHA | VS | 0 // |
| 262 | D-WP(C)/32736/2024 WP(C)/18885/2024 | BINOD BIHARI PANIGRAHI VS STATE OF ORISSA | DILLIP KUMAR MOHAPATRA VS | // 0 // |
| 263 | D-WP(C)/30085/2024 WP(C)/18886/2024 | DEEPAK KUMAR MOHAPATRA VS STATE OF ODISHA | RAMESH KUMAR SAHU VS | // 0 // |
| 264 | D-WP(C)/33158/2024 WP(C)/18887/2024 | JIBAN KUMAR GIRI VS STATE OF ODISHA | PRAVAT KUMAR PANDA VS | // 0 // |
| 265 | D-WP(C)/33265/2024 WP(C)/18888/2024 | K.SANTOSH PATRO VS REGISTRAR, COOPERATIVE SOCIETIES, BBSR | PARTHA SARATHI DAS VS | // 0 // |
| 266 | D-WP(C)/32250/2024 WP(C)/18889/2024 | LALIT MOHAN SWAIN VS STATE OF ODISHA | ALOK KUMAR MOHAPATRA VS | // 0 // |
| 267 | D-WP(C)/33104/2024 WP(C)/18890/2024 | ASHISH KUMAR MOHANTY VS STATE OF ODISHA | ARUN KUMAR PATRA VS | // 0 // |
| 268 | D-WP(C)/30087/2024 WP(C)/18891/2024 | BANAJA PAIKARAY VS STATE OF ODISHA | RAMESH KUMAR SAHU VS | // 0 // |
| 269 | D-WP(C)/32268/2024 WP(C)/18892/2024 | TRUPTI RANI SAHOO VS STATE OF ODISHA | BIPIN KUMAR NAYAK VS | // 0 // |
| 270 | D-WP(C)/32836/2024 WP(C)/18893/2024 | JENAMANI BADHAI VS MAHANADI COAL FIELD LTD., SAMBALPUR | SISIR DAS VS | // 0 // |
| 271 | D-WP(C)/32982/2024 WP(C)/18894/2024 | BINATI DAS VS THE JOINT COMMISSIONER CONSOLIDATION AND SETTLEMENT , CUTTACK | PABITRA MOHAN PALATASINGH VS | // 0 // |
| 272 | D-WP(C)/32737/2024 WP(C)/18895/2024 | SUDHIR CHANDRA NAYAK VS | DILLIP KUMAR MOHAPATRA VS | // 0 |

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|-----|--|---|-------------------------------|-------------------------------------|
| 273 | D-WP(C)/30090/2024 WP(C)/18896/2024 | STATE OF ORISSA CHINMAYEE NANDA VS | RAMESH KUMAR SAHU VS | // // () |
| 274 | D-WP(C)/32293/2024 WP(C)/18897/2024 | STATE OF ODISHA RAJANIKANTA SAHOO VS | BIKASH MISHRA VS | // // () |
| 275 | D-WP(C)/32847/2024 WP(C)/18898/2024 | STATE OF ODISHA SATYAJYOTI PRAHARAJ @ BUBULU VS | AMIT PRASAD BOSE VS | // // () |
| 276 | D-WP(C)/30093/2024 WP(C)/18899/2024 | MAHESWETA SARANGI @ PINKY SONALI SAMANTARAY VS | RAMESH KUMAR SAHU VS | // // () |
| 277 | D-WP(C)/32972/2024 WP(C)/18900/2024 | STATE OF ODISHA DIPALI BEHERA VS | AMAR KUMAR MOHANTY VS | // // () |
| 278 | D-WP(C)/32794/2024 WP(C)/18901/2024 | STATE OF ODISHA M/S. G V V CONSTRUCTION PVT.LTD., BBSR VS | SIDHANT DWIBEDI VS | // // () |
| 279 | D-WP(C)/32504/2024 WP(C)/18902/2024 | GENERAL MANAGER, ECR, BBSR SUCHITRA MALLICK VS | SRIKANTA KUMAR NATH VS | // // () |
| 280 | D-WP(C)/32968/2024 WP(C)/18903/2024 | STATE OF ODISHA MUNA MANDALA VS | SUKANTA KUMAR NAYAK (2) VS | // // () |
| 281 | D-WP(C)/32740/2024 WP(C)/18904/2024 | STATE OF ODISHA ANTARJYAMI SWAIN VS | DILLIP KUMAR MOHAPATRA VS | // // () |
| 282 | D-WP(C)/32967/2024 WP(C)/18905/2024 | STATE OF ORISSA PRIYABRATA BEHERA VS | DIPTI RANJAN MOHAPATRA VS | // // () |
| 283 | D-WP(C)/32696/2024 WP(C)/18906/2024 | STATE OF ODISHA RAJANI KISHORE NAYAK VS | DILLIP KUMAR MOHAPATRA VS | // // () |
| | | STATE OF ORISSA | | // |

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|-----|--|--|--------------------------------|-------------------------------------|
| 284 | D-WP(C)/32295/2024 WP(C)/18907/2024 | KEDARASWAR BARIK VS STATE OF ODISHA | BIKASH MISHRA VS | // 0 // |
| 285 | D-WP(C)/32963/2024 WP(C)/18908/2024 | AMULYA KUMAR BEHERA VS REGISTRAR, UTKAL UNIVERSITY | SANJIB MOHANTY VS | // 0 // |
| 286 | D-WP(C)/32700/2024 WP(C)/18909/2024 | MOHAMMED SAFIQUE VS STATE OF ORISSA | DILLIP KUMAR MOHAPATRA VS | // 0 // |
| 287 | D-WP(C)/32948/2024 WP(C)/18910/2024 | SASHIKANTA PRADHAN VS STATE OF ODISHA | DILLIP KUMAR MOHAPATRA VS | // 0 // |
| 288 | D-WP(C)/32423/2024 WP(C)/18911/2024 | SABITA BISWAL VS STATE OF ODISHA | PRASANTA KUMAR SATAPATHY VS | // 0 // |
| 289 | D-WP(C)/32004/2024 WP(C)/18912/2024 | DEBASIS MOHANTY VS GOVT OF ODISHA | SAMIR KUMAR MISHRA VS | // 0 // |
| 290 | D-WP(C)/32703/2024 WP(C)/18913/2024 | GOLEKHA CHANDRA LENKA VS STATE OF ORISSA | DILLIP KUMAR MOHAPATRA VS | // 0 // |
| 291 | D-WP(C)/32463/2024 WP(C)/18914/2024 | DR.BRAJA NARAYN PATRA VS STATE OF ODISHA | NIRANJAN LENKA VS | // 0 // |
| 292 | D-WP(C)/32706/2024 WP(C)/18915/2024 | SANTOSH KUMAR NAYAK VS STATE OF ORISSA | DILLIP KUMAR MOHAPATRA VS | // 0 // |
| 293 | D-WP(C)/32950/2024 WP(C)/18916/2024 | RABINARAYAN SAHU VS STATE OF ODISHA | DILLIP KUMAR MOHAPATRA VS | // 0 // |
| 294 | D-WP(C)/30157/2024 WP(C)/18917/2024 | NAYANA SWAIN VS STATE OF ORISSA | GOPAL KRUSHNA NANDA VS | // 0 // |
| 295 | D-WP(C)/32045/2024 | BHAGABAN CHANDRA DASH | PADMALOCHAN MOHANTY | // |

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|-----|--|--|-------------------------------|-------------------------------------|
| | WP(C)/18918/2024 | VS MD AND CEO, CANARA BANK, BENGALURU | VS | 0 // |
| 296 | D-WP(C)/32720/2024 WP(C)/18919/2024 | AJAYA KUMAR SAHU VS STATE OF ORISSA | DILLIP KUMAR MOHAPATRA VS | // 0 // |
| 297 | D-WP(C)/33488/2024 WP(C)/18920/2024 | BISWARANJAN MOHANTY VS STATE OF ODISHA | SARADA PRASANNA SARANGI VS | // 0 // |
| 298 | D-WP(C)/32484/2024 WP(C)/18921/2024 | CHANDRA SEKHAR GIRI VS LIPIKA GIRI | AMIT PRASAD BOSE VS | // 0 // |
| 299 | D-WP(C)/32733/2024 WP(C)/18922/2024 | PUSPANJALI DEVI VS STATE OF ORISSA | DILLIP KUMAR MOHAPATRA VS | // 0 // |
| 300 | D-WP(C)/32955/2024 WP(C)/18923/2024 | JITAMBAR BEHERA VS STATE OF ODISHA | DILLIP KUMAR MOHAPATRA VS | // 0 // |
| 301 | D-WP(C)/32999/2024 WP(C)/18924/2024 | SULOCHANA ROUT VS STATE OF ODISHA | DILLIP KUMAR MOHAPATRA VS | // 0 // |
| 302 | D-WP(C)/32491/2024 WP(C)/18925/2024 | SHAKTI KAMADHENU WOMEN SELF HELP GROUP, DHENKANAL VS STATE OF ORISSA | AMIT PRASAD BOSE VS | // 0 // |
| 303 | D-WP(C)/30294/2024 WP(C)/18926/2024 | M/S. SHIVAM CONDEV PVT. LTD.,BBSR VS UNION OF INDIA | ADITYA SINGH MOHANTY VS | // 0 // |
| 304 | D-WP(C)/33125/2024 WP(C)/18927/2024 | NRUSINHA CHARAN MISHRA VS STATE OF ODISHA | DINESH CHANDRA RAY VS | // 0 // |
| 305 | D-WP(C)/32087/2024 WP(C)/18928/2024 | NINI GAGARAI VS STATE OF ODISHA | AJIT CH MOHAPATRA VS | // 0 // |
| 306 | D-WP(C)/30325/2024 WP(C)/18929/2024 | DR. HADIBANDHU PANIGRAHY VS | RAMDAS ACHARY VS | // 0 |

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|-----|--|---|--------------------------------|-------------------------------------|
| 307 | D-WP(C)/32094/2024 WP(C)/18930/2024 | STATE OF ODISHA KULARAM BARET VS STATE OF ODISHA | MAHESWAR MOHANTY VS | // // 0 |
| 308 | D-WP(C)/32109/2024 WP(C)/18931/2024 | M/S SM AGENCY, SAMBALPUR VS COMMISSIONER OF CT AND GST, CUTTACK | KOUSIK ANANDA GURU VS | // 0 // |
| 309 | D-WP(C)/30376/2024 WP(C)/18932/2024 | BAISHNAB CHARAN SAHOO VS STATE OF ODISHA | LAXMI NARAYAN RAYATSINGH VS | // 0 // |
| 310 | D-WP(C)/33019/2024 WP(C)/18933/2024 | RAJANI KANTA SAHOO VS UNION OF INDIA | SOUMYA RANJAN MOHANTY VS | // 0 // |
| 311 | D-WP(C)/31613/2024 WP(C)/18934/2024 | RAJENDRA KUMAR DAS VS STATE OF ODISHA | KAPILA CHARAN NAYAK VS | // 0 // |
| 312 | D-WP(C)/33000/2024 WP(C)/18935/2024 | ANJAN KUMAR JENA VS STATE OF ODISHA | PREMANANDA MOHANTY VS | // 0 // |
| 313 | D-WP(C)/32248/2024 WP(C)/18936/2024 | YOSOBANTA MALLIK VS STATE OF ODISHA | CHANDRAKANTA NAYAK VS | // 0 // |
| 314 | D-WP(C)/33022/2024 WP(C)/18937/2024 | SHYAMA SUNDRA BEHERA VS UNION OF INDIA | SOUMYA RANJAN MOHANTY VS | // 0 // |
| 315 | D-WP(C)/32894/2024 WP(C)/18938/2024 | GANESH CHANDRA SAHU VS STATE OF ODISHA | SATYABRATA SENAPATI VS | // 0 // |
| 316 | D-WP(C)/32694/2024 WP(C)/18939/2024 | RANJAN KUMAR BEHERA VS STATE OF ODISHA | GYANA RANJAN SETHI VS | // 0 // |
| 317 | D-WP(C)/32237/2024 WP(C)/18940/2024 | M/S. UBV INFRASTRUCTURES LIMITED, RAIPUR VS UNION OF INDIA | SARADA PRASANNA SARANGI VS | // 0 // |

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|-----|--|--|------------------------------|-------------------------------------|
| 318 | D-WP(C)/33029/2024 WP(C)/18941/2024 | DEEPAK KUMAR GHOSH VS STATE OF ODISHA | MANOJ KUMAR MOHANTY VS | // 0 // |
| 319 | D-WP(C)/32699/2024 WP(C)/18942/2024 | HARESH CHANDRA PANDEY VS STATE OF ODISHA | GYANA RANJAN SETHI VS | // 0 // |
| 320 | D-WP(C)/33001/2024 WP(C)/18943/2024 | DR.P.V.MANIBABU VS STATE OF ODISHA | MANOJ KUMAR MOHANTY VS | // 0 // |
| 321 | D-WP(C)/30171/2024 WP(C)/18944/2024 | DILLIP KUMAR MISHRA VS MCL, ANGUL | LALIT KUMAR MAHARANA VS | // 0 // |
| 322 | D-WP(C)/32976/2024 WP(C)/18945/2024 | DR. JEEBANJYOTI MISHRA VS STATE OF ODISHA | SUJATA MOHANTY VS | // 0 // |
| 323 | D-WP(C)/30688/2024 WP(C)/18946/2024 | SANTOSH KUMAR LIMMA VS STATE OF ODISHA | UMAKANT SAHOO VS | // 0 // |
| 324 | D-WP(C)/33002/2024 WP(C)/18947/2024 | BIDYADHAR MOHAPATRA VS STATE OF ODISHA | DILLIP KUMAR MOHAPATRA VS | // 0 // |
| 325 | D-WP(C)/33057/2024 WP(C)/18948/2024 | GOURANGA CHARAN SENAPATI VS BHUBANESWAR DEVELOPMENT AUTHORITY, BBSR | GYANESWAR SATPATHY VS | // 0 // |
| 326 | D-WP(C)/33235/2024 WP(C)/18949/2024 | M/S.BHARAT PETROLEUM CORPORATION LTD, MUMBAI VS REGIONAL LABOUR COMMISSIONER, KENDRIYASHRAM SADAR, BBSR | SRINIVAS PATNAIK VS | // 0 // |
| 327 | D-WP(C)/32240/2024 WP(C)/18950/2024 | JATESWAR DEV HIGHER SECONDARY SCHOOL OF EDUCATION AND VOCATIONALS VS STATE OF ODISHA | UDHANSU SEKHAR PRATAP VS | // 0 // |
| 328 | D-WP(C)/31197/2024 WP(C)/18951/2024 | KEONJHAR NURSING COLLEGE VS THE PRINCIPAL SECY TO GOVT. HEALTH AND FAMILY WELFARE DEPT., GOVT. OF ODISHA | GOPAL PRASAD JENA VS | // 0 // |
| 329 | D-WP(C)/32710/2024 | MANOJ KUMAR SAHU | TUSHAR KANTA NAYAK | // |

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|-----|--|---|-------------------------------|-------------------------------------|
| | WP(C)/18952/2024 | VS STATE OF ODISHA | VS | 0 // |
| 330 | D-WP(C)/30833/2024 WP(C)/18953/2024 | BINODINI MISHRA VS STATE OF ORISSA | SISIR DAS VS | // 0 // |
| 331 | D-WP(C)/33058/2024 WP(C)/18954/2024 | DAYANIDHI PALEI VS NATIONAL HIGHWAY AUTHORITY OF INDIA, KEONJHAR | MADAN MOHAN DAS VS | // 0 // |
| 332 | D-WP(C)/33376/2024 WP(C)/18955/2024 | BINAYAK BISOI VS CENTRAL SILK BOARD, BANGALORE | KANANBALA ROY CHOUDHURY VS | // 0 // |
| 333 | D-WP(C)/33061/2024 WP(C)/18956/2024 | PRAKASH CHANDRA MOHAPATRA VS BBSR DEVELOPMENT AUTHORITY | GYANESWAR SATPATHY VS | // 0 // |
| 334 | D-WP(C)/33076/2024 WP(C)/18957/2024 | SRADHA INSTITUTE OF HEALTH SCIENCE , CUTTACK VS STATE OF ODISHA | GYANA RANJAN SETHI VS | // 0 // |
| 335 | D-WP(C)/32979/2024 WP(C)/18958/2024 | MADAN NAIK VS STATE OF ODISHA | JNYANANANDA PANDA VS | // 0 // |
| 336 | D-WP(C)/32246/2024 WP(C)/18959/2024 | BIDUSHI MADHUSMITA VS STATE OF ODISHA | JAGAJIBAN PRADHAN VS | // 0 // |
| 337 | D-WP(C)/31545/2024 WP(C)/18960/2024 | RANJITA JANI VS STATE OF ODISHA | ABHILASH MISHRA VS | // 0 // |
| 338 | D-WP(C)/32717/2024 WP(C)/18961/2024 | MADHUSMITA MOHAPATRA VS STATE OF ODISHA | BHABANI SAMAL VS | // 0 // |
| 339 | D-WP(C)/33369/2024 WP(C)/18962/2024 | RAJKISHORE SWAIN VS ADDL.COMNR, SETTLEMENT AND CONSOLIDATION, BOARD OF REVENUE, ODISHA, CUTTACK | SACHIDANANDA DAS VS | // 0 // |
| 340 | D-WP(C)/30880/2024 WP(C)/18963/2024 | SHREE SHREE KAPILAMUNI SATCHETAN SHIKSHYA KENDRA, BALASORE VS | SUBAS CHANDRA DAS VS | // 0 |

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|-----|--|---|------------------------------|-------------------------------------|
| 341 | D-WP(C)/32981/2024 WP(C)/18964/2024 | STATE OF ORISSA LAXMINARAYAN SAHU VS | PREMANANDA MOHANTY VS | // // 0 |
| 342 | D-WP(C)/33077/2024 WP(C)/18965/2024 | STATE OF ODISHA SRI JAGANNATH COLLEGE OF NURSING, NUAPADA VS | GYANA RANJAN SETHI VS | // // 0 |
| 343 | D-WP(C)/32723/2024 WP(C)/18966/2024 | STATE OF ODISHA MUKESH SAHUKAR VS | TUSHAR KANTA NAYAK VS | // // 0 |
| 344 | D-WP(C)/30922/2024 WP(C)/18967/2024 | STATE OF ODISHA BHRAMARABARA MEHER VS | SUJAY SHANKER SINGHDEO VS | // // 0 |
| 345 | D-WP(C)/32757/2024 WP(C)/18968/2024 | STATE OF ODISHA HRUSHIKESHA MAHANTA VS | TUSHAR KANTA NAYAK VS | // // 0 |
| 346 | D-WP(C)/32308/2024 WP(C)/18969/2024 | STATE OF ODISHA INSTITUTE OF MEDICAL TECHNOLOGY PHARMACY COLLEGE, PURI VS | ASHOK KUMAR MOHAPATRA VS | // // 0 |
| 347 | D-WP(C)/31630/2024 WP(C)/18970/2024 | STATE OF ODISHA DILIP KUMAR PANI VS | DIGAMBARA MISHRA VS | // // 0 |
| 348 | D-WP(C)/31043/2024 WP(C)/18971/2024 | STATE OF ODISHA SUKANTA CHOUDHURY VS | PRABIN DAS VS | // // 0 |
| 349 | D-WP(C)/32843/2024 WP(C)/18972/2024 | UNION OF INDIA NIRANJAN ACHARYA VS | SHARMISTHA SAMAL VS | // // 0 |
| 350 | D-WP(C)/32770/2024 WP(C)/18973/2024 | STATE OF ORISSA SANGITA MOHANTY VS | SAKTIDHARA MISHRA VS | // // 0 |
| 351 | D-WP(C)/32846/2024 WP(C)/18974/2024 | STATE OF ODISHA PRADEEP KUMAR PRADHAN VS | SHARMISTHA SAMAL VS | // // 0 |
| | | STATE OF ODISHA | | // |

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|-----|--|---|----------------------------|-------------------------------------|
| 352 | D-WP(C)/31664/2024 WP(C)/18975/2024 | RATNAKAR BARIK VS STATE OF ODISHA | PACHANAN PANIGRAHI VS | // 0 // |
| 353 | D-WP(C)/32644/2024 WP(C)/18976/2024 | MANISH KUMAR THACKER VS STATE OF ODISHA | SIDHARTHA DAS VS | // 0 // |
| 354 | D-WP(C)/32848/2024 WP(C)/18977/2024 | PUSPA MANJARI DEI VS STATE OF ORISSA | SHARMISTHA SAMAL VS | // 0 // |
| 355 | D-WP(C)/31162/2024 WP(C)/18978/2024 | AKULA CHANDRA ASHRAM VS NATIONAL HIGHWAY AUTHORITY OF INDIA | SIBANARAYAN BISWAL VS | // 0 // |
| 356 | D-WP(C)/32547/2024 WP(C)/18979/2024 | PADMABATI PADHI VS THE STATE OF ODISHA | SUBHENDU KUMAR NAYAK VS | // 0 // |
| 357 | D-WP(C)/32837/2024 WP(C)/18980/2024 | SHASIKANTA SAHU VS STATE OF ODISHA | SHARMISTHA SAMAL VS | // 0 // |
| 358 | D-WP(C)/32850/2024 WP(C)/18981/2024 | HEMANTA KUMAR SAHU VS STATE OF ODISHA | SHARMISTHA SAMAL VS | // 0 // |
| 359 | D-WP(C)/31921/2024 WP(C)/18982/2024 | RAGHUNATH SAHOO VS ODISHA STATE COOPERATIVE BANK LIMITED | DIGAMBARA MISHRA VS | // 0 // |
| 360 | D-WP(C)/33080/2024 WP(C)/18983/2024 | SANTANU KUMAR KONHAR VS STATE OF ODISHA | KRISHNA CHANDRA SAHU VS | // 0 // |
| 361 | D-WP(C)/32466/2024 WP(C)/18984/2024 | SATYA NARAYAN PAL VS STATE OF ORISSA | NIRANJAN LENKA VS | // 0 // |
| 362 | D-WP(C)/32841/2024 WP(C)/18985/2024 | HIMANSU SEKHAR MOHANTA VS STATE OF ODISHA | SHARMISTHA SAMAL VS | // 0 // |
| 363 | D-WP(C)/31211/2024 | DURYODHAN MEHER | KUNAL KUMAR SWAIN | // |

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|-----|--|---|----------------------------|-------------------------------------|
| | WP(C)/18986/2024 | VS STATE OF ODISHA | VS | 0 // |
| 364 | D-WP(C)/32339/2024 WP(C)/18987/2024 | RAMESH CHANDRA MAHAPATRA VS REVENUE DIVISIONAL COMMISSIONER, SAMBALPUR | PRAFULLA KUMAR KAR VS | // 0 // |
| 365 | D-WP(C)/32852/2024 WP(C)/18988/2024 | RABINDRA KUMAR BHATTA VS STATE OF ORISSA | SHARMISTHA SAMAL VS | // 0 // |
| 366 | D-WP(C)/32854/2024 WP(C)/18989/2024 | SURENDRA NATH DAKUA VS STATE OF ORISSA | SHARMISTHA SAMAL VS | // 0 // |
| 367 | D-WP(C)/32344/2024 WP(C)/18990/2024 | GUNDURA ORAM VS STATE OF ODISHA | KRISHNA CHANDRA SAHU VS | // 0 // |
| 368 | D-WP(C)/32031/2024 WP(C)/18991/2024 | DHANI KHEMUNDU VS STATE OF ODISHA | BASUDEV BARIK VS | // 0 // |
| 369 | D-WP(C)/32855/2024 WP(C)/18992/2024 | DUNNA BALARAM VS STATE OF ORISSA | SHARMISTHA SAMAL VS | // 0 // |
| 370 | D-WP(C)/33088/2024 WP(C)/18993/2024 | BRAJAKISHORE PRADHAN VS THE COMMISSIONER CUM SECY, REVENUE AND DISASTER MANAGEMENT DEPT, BBSR | BAMADEV BARAL VS | // 0 // |
| 371 | D-WP(C)/32838/2024 WP(C)/18994/2024 | DANDADHAR SAHU VS STATE OF ODISHA | SHARMISTHA SAMAL VS | // 0 // |
| 372 | D-WP(C)/33552/2024 WP(C)/18995/2024 | RAKSHYAPAL KALO VS STATE OF ODISHA | RAJJEET ROY VS | // 0 // |
| 373 | D-WP(C)/32061/2024 WP(C)/18996/2024 | PRATAP RUDRA PARIJA VS STATE OF ODISHA | BANSHIDHAR SATAPATHY VS | // 0 // |
| 374 | D-WP(C)/33576/2024 WP(C)/18997/2024 | BIRAJA PRASAD PADHI VS | SAMEER KUMAR DAS VS | // 0 |

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|-----|---|--|----------------------------|---------------------------------------|
| 375 | D-WP(C)/33558/2024 WP(C)/18998/2024 | TATA POWER CENTRAL ODISHA DISTRIBUTION LTD(TPCODL), BBSR DIBYA SATABDIKA DAS VS STATE OF ODISHA | RAJJEET ROY VS | // // () |
| 376 | D-WP(C)/33559/2024 WP(C)/18999/2024 | MAMATARANI TRIPATHY VS STATE OF ODISHA | RAJJEET ROY VS | // // () |
| 377 | D-WP(C)/33554/2024 WP(C)/19000/2024 | NILAM DAKUA VS STATE OF ODISHA | RAJJEET ROY VS | // // () |
| 378 | D-WP(C)/33553/2024 WP(C)/19001/2024 | SANTOSH KUMAR BEHERA VS STATE OF ODISHA | RAJJEET ROY VS | // // () |
| 379 | D-WP(C)/32839/2024 WP(C)/19002/2024 | HRUSIKESH PADHY VS STATE OF ODISHA | SHARMISTHA SAMAL VS | // // () |
| 380 | D-WP(C)/32076/2024 WP(C)/19003/2024 | AKSHAYA KUMAR PANDA VS STATE OF ODISHA | SURENDRA KUMAR SAHOO VS | // // () |
| 381 | D-WP(C)/33556/2024 WP(C)/19004/2024 | SWARNALATA PATASANI VS STATE OF ODISHA | RAJJEET ROY VS | // // () |
| 382 | D-WP(C)/33557/2024 WP(C)/19005/2024 | ROMEO PRIYADARSINI MANGARAJ VS STATE OF ODISHA | RAJJEET ROY VS | // // () |
| 383 | D-WP(C)/32145/2024 WP(C)/19006/2024 | M/S. P.N. SERVICES, BBSR VS M/S.AXIS BANK BANK LTD, AHMEDABAD | ALOK KUMAR DAS VS | // // () |
| 384 | D-ABLAPL/23107/2024 ABLAPL/8419/2024 | KONCHADA ABHISEK @ K. ABHISHEK VS STATE OF ODISHA | S.S.RAY (2) VS | PARLAKHEMUNDI /187 /2024 // () |
| 385 | D-ABLAPL/23137/2024 ABLAPL/8420/2024 | MUKESH BAG VS STATE OF ODISHA | SOUBHAGYA SWAIN VS | BOLANGIR SADAR /305 /2024 // () |

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|-----|---|---|----------------------------------|--|
| 386 | D-ABLAPL/23134/2024 ABLAPL/8421/2024 | BINAYAK PADHAN VS STATE OF ODISHA | SOUBHAGYA SWAIN VS | BOLANGIR SADAR /305 /2024 () // |
| 387 | D-ABLAPL/23136/2024 ABLAPL/8422/2024 | SHASHIKANTA BHUE VS STATE OF ODISHA | SOUBHAGYA SWAIN VS | BOLANGIR SADAR /305 /2024 () // |
| 388 | D-ABLAPL/23143/2024 ABLAPL/8423/2024 | DEEPAK JENA @ DEEPAK KUMAR JENA @ DIPU VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | //0 CIVIL JUDGE (JD) CUM JMFC, RASAGO 2(A)CC/000055/2024 |
| 389 | D-ABLAPL/23153/2024 ABLAPL/8424/2024 | KSHIRENDRA SAHU VS STATE OF ODISHA | SATYABRATA PANDA VS | GAISILET /133 /2024 () // |
| 390 | D-ABLAPL/20791/2024 ABLAPL/8425/2024 | BIBHUTI BEHERA @ BIBHUTI BHUSAN BEHERA VS STATE OF ODISHA | ANNADA SANKAR JENA VS | SATYABADI /74 /2024 () // |
| 391 | D-ABLAPL/23168/2024 ABLAPL/8426/2024 | RANASINGH PRIYABRAT MALLIK VS STATE OF ODISHA | PRAVU PITYARTHI KU. PANDIT VS | GHASIPURA /297 /2024 () // |
| 392 | D-ABLAPL/22469/2024 ABLAPL/8427/2024 | GYANA RANJAN NAYAK VS STATE OF ODISHA | SATYASHREE MOHANTY VS | MANCHESWAR P.S. /157 /2024 () // |
| 393 | D-ABLAPL/23171/2024 ABLAPL/8428/2024 | SURESH NAYAK VS STATE OF ODISHA | ACHYUTANANDA PATTANAIAK VS | SAHID NAGAR P.S. /221 /2021 () // |
| 394 | D-ABLAPL/21725/2024 ABLAPL/8429/2024 | DEBASIS ROUT VS STATE OF ODISHA | RAGHUNATH DASMOHAPATRA VS | VIGILANCE PS (BERHAMPUR) /24 /2014 () // |
| 395 | D-ABLAPL/22476/2024 ABLAPL/8430/2024 | SOUBHAGYA KHATEI VS STATE OF ODISHA | RESHMA BEHERA VS | AIR FIELD P.S. /198 /2024 () // |
| 396 | D-ABLAPL/22765/2024 ABLAPL/8431/2024 | NIRUTTAMA BARIHA VS STATE OF ODISHA | TARA PRASAD MOHAPATRA VS | PATNAGARH /227 /2023 () // |
| 397 | D-ABLAPL/23172/2024 | SRIKANTA MALIK | SUDHANSU SEKHAR DASH | PATTAMUNDAI /74 /2024 |

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|-----|---|--|------------------------------|---|
| | ABLAPL/8432/2024 | VS STATE OF ODISHA | VS | () // |
| 398 | D-ABLAPL/23193/2024 ABLAPL/8433/2024 | SATYA RANJAN PATRA VS STATE OF ODISHA | PRATIK NAYAK VS | RAJKANIKA /283 /2024 () // |
| 399 | D-ABLAPL/22777/2024 ABLAPL/8434/2024 | NIRUTTAMA BARIHA VS STATE OF ODISHA | TARA PRASAD MOHAPATRA VS | PATNAGARH /230 /2023 () // |
| 400 | D-ABLAPL/22022/2024 ABLAPL/8435/2024 | BHAGYADHAR SAHU VS STATE OF ODISHA | RUPESH KUMAR KANUNGO VS | ANGUL TOWN /316 /2023 () // |
| 401 | D-ABLAPL/23207/2024 ABLAPL/8436/2024 | SAHADEB SAMAL VS STATE OF ODISHA | SARADA PRASAD DASH VS | / /0 J.M.F.C.,SORO(Baleshwar) 2(A)CC/0000178/2024 |
| 402 | D-ABLAPL/22390/2024 ABLAPL/8437/2024 | AJAY NAYAK VS STATE OF ODISHA | SUSANTA KUMAR BARAL VS | BIDANASI /122 /2024 () // |
| 403 | D-ABLAPL/23220/2024 ABLAPL/8438/2024 | SAILENDRA MALIK VS STATE OF ODISHA | ARIJEET MISHRA VS | MAHAKALPARA /158 /2024 () // |
| 404 | D-ABLAPL/22995/2024 ABLAPL/8439/2024 | SUKANTA KUMAR BHOI VS STATE OF ODISHA | PRAFULLA KUMAR RATH VS | KONARK /91 /2024 () // |
| 405 | D-ABLAPL/23222/2024 ABLAPL/8440/2024 | JULFA @ JULFAN BIBI VS STATE OF ODISHA | ARIJEET MISHRA VS | PATTAMUNDAI RURAL PS /311 /2024 () // |
| 406 | D-ABLAPL/20742/2024 ABLAPL/8441/2024 | DEBASISH MALIK @ BABOOL VS STATE OF ODISHA | SATYA NARAYAN MISHRA 4 VS | PATKURA /482 /2021 () // |
| 407 | D-ABLAPL/22670/2024 ABLAPL/8442/2024 | RASHMI RANJAN SWAIN VS STATE OF ODISHA | DEEPAK RANJAN PARIDA VS | JAGATSINGPUR /686 /2024 () // |
| 408 | D-ABLAPL/21427/2024 ABLAPL/8443/2024 | KARNA MAJHI VS | SATYA NARAYAN MISHRA 4 VS | BODEN /53 /2024 () |

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|-----|---|---|-------------------------------|--|
| 409 | D-ABLAPL/22778/2024 ABLAPL/8444/2024 | STATE OF ODISHA CHITTARANJAN @ INDA SENAPATI VS | SAROJ KUMAR PADHI VS | // PIPLI /329 /2024 () |
| 410 | D-ABLAPL/22432/2024 ABLAPL/8445/2024 | STATE OF ODISHA BABULU MEHER VS | ABHILASH MISHRA VS | // RAMPUR (SONEPUR) /135 /2024 () |
| 411 | D-ABLAPL/23145/2024 ABLAPL/8446/2024 | STATE OF ODISHA SANJAY PATRA VS | ARUN KUMAR BEHERA VS | // BHOGRAI /361 /2024 () |
| 412 | D-ABLAPL/21699/2024 ABLAPL/8447/2024 | STATE OF ODISHA MRUTYUNJAYA BEHERA VS | RAGHUNATH DASMOHAPATRA VS | // VIGILANCE PS (BERHAMPUR) /24 /2014 () |
| 413 | D-ABLAPL/23114/2024 ABLAPL/8448/2024 | STATE OF ODISHA RAMESH PRADHAN VS | SOUBHAGYA KUMAR DASH VS | // NANDIPADA /229 /2024 () |
| 414 | D-ABLAPL/23194/2024 ABLAPL/8449/2024 | STATE OF ODISHA SANDEEP SHA VS | GHANASHYAM MUDULI VS | // GHATAGAON /283 /2024 () |
| 415 | D-ABLAPL/21700/2024 ABLAPL/8450/2024 | STATE OF ODISHA DEBASIS ROUT VS | RAGHUNATH DASMOHAPATRA VS | // VIGILANCE PS (BERHAMPUR) /25 /2014 () |
| 416 | D-ABLAPL/23229/2024 ABLAPL/8451/2024 | STATE OF ODISHA NAREDRA MUNDA VS | RAJIV KUMAR MAHANTA VS | // BAMBARI /192 /2024 () |
| 417 | D-ABLAPL/23125/2024 ABLAPL/8452/2024 | STATE OF ODISHA ANURAG KANDA VS | PRASANTA KUMAR ROUSTRAY VS | // NAWAPARA /130 /2024 () |
| 418 | D-ABLAPL/23235/2024 ABLAPL/8453/2024 | STATE OF ODISHA PANCHANANA DEHURI VS | LAXMIDHAR MAHAPATRA VS | // CHANDAKA P.S. /242 /2024 () |
| 419 | D-ABLAPL/23241/2024 ABLAPL/8454/2024 | STATE OF ODISHA PRABODH MALLIK VS | DEEPAK KU SAHOO VS | // MAHAKALPARA /157 /2024 () |
| | | STATE OF ODISHA | | // |

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|-----|---|--|---------------------------------|--|
| 420 | D-ABLAPL/23249/2024 ABLAPL/8455/2024 | PRUTHWIRAJ DASH VS STATE OF ODISHA | AMULYA RATNA PANDA VS | KHURDA P.S. /275 /2024 () // |
| 421 | D-ABLAPL/23210/2024 ABLAPL/8456/2024 | SAGAR BARIK VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | PURUSHOTTAMPUR /494 /2024 () // |
| 422 | D-ABLAPL/23253/2024 ABLAPL/8457/2024 | NARENDRA SAHOO @ NARA VS STATE OF ODISHA | IPSIT AUROBINDO ACHARYA VS | //0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/000217/2024 |
| 423 | D-ABLAPL/19714/2024 ABLAPL/8458/2024 | MANU MAITY VS STATE OF ODISHA | PRAFULLA CHANDRA DAS VS | MARINE PST TALCHUA /51 /2023 () // |
| 424 | D-ABLAPL/22848/2024 ABLAPL/8459/2024 | SUMANTA KUMAR NAYAK VS STATE OF ODISHA | PRASANTA KUMAR BARIK VS | BHADRAK RURAL /463 /2024 () // |
| 425 | D-ABLAPL/22179/2024 ABLAPL/8460/2024 | BIKASH THAPA VS STATE OF ODISHA | PRASANTA KUMAR ROUTRAY VS | BARGARH /419 /2024 () // |
| 426 | D-ABLAPL/23078/2024 ABLAPL/8461/2024 | RAHUL ROUTRAY VS STATE OF ODISHA | RAKESH RANJAN DASH VS | //0 () // |
| 427 | D-ABLAPL/22424/2024 ABLAPL/8462/2024 | BIKASH THAPA VS STATE OF ODISHA | PRASANTA KUMAR ROUTRAY VS | BARGARH /394 /2024 () // |
| 428 | D-ABLAPL/23169/2024 ABLAPL/8463/2024 | PINTU @ PRADOSH KUMAR BARAL VS STATE OF ODISHA | HAREKRUSHNA DASH VS | RAMACHANDRAPUR /170 /2024 () // |
| 429 | D-ABLAPL/23133/2024 ABLAPL/8464/2024 | SAPAN KUMAR MOHANTA VS STATE OF ODISHA | BHABANI SHANKAR DASPARIDA VS | BARIPADA TOWN /222 /2024 () // |
| 430 | D-ABLAPL/23181/2024 ABLAPL/8465/2024 | PINTU @ PRADOSH KUMAR BARAL VS STATE OF ODISHA | HAREKRUSHNA DASH VS | RAMACHANDRAPUR /64 /2022 () // |
| 431 | D-ABLAPL/23232/2024 | SUBRAT PRADHAN | SATYA RANJAN MULIA | MOTANGA /72 /2022 |

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|-----|---|---|-------------------------------|---|
| | ABLAPL/8466/2024 | VS STATE OF ODISHA | VS | () // |
| 432 | D-ABLAPL/23236/2024 ABLAPL/8467/2024 | PANCHANANA DEHURI VS STATE OF ODISHA | LAXMIDHAR MAHAPATRA VS | CHANDAKA P.S. /243 /2024 () // |
| 433 | D-ABLAPL/23350/2024 ABLAPL/8468/2024 | HINA SENAPATI VS STATE OF ODISHA | SATYA RANJAN MULIA VS | CHHENDIPADA /237 /2024 () // |
| 434 | D-ABLAPL/23298/2024 ABLAPL/8469/2024 | MINAKETAN PATTNAIK VS STATE OF ODISHA | SURESH KUMAR PANDA VS | INFOCITY PS /308 /2023 () // |
| 435 | D-ABLAPL/23122/2024 ABLAPL/8470/2024 | SACHIDA BAGH VS STATE OF ODISHA | SUBODH KUMAR MOHANTY VS | GOVINDPUR /104 /2024 () // |
| 436 | D-ABLAPL/21592/2024 ABLAPL/8471/2024 | VICKY @ BIKRAM SETHI VS STATE OF ODISHA | CHEERA RANJAN SATAPATHY VS | SALIPUR /298 /2024 () // |
| 437 | D-ABLAPL/23140/2024 ABLAPL/8472/2024 | JANAKI JENA VS STATE OF ODISHA | AMIT PRASAD BOSE VS | BONTH /115 /2024 () // |
| 438 | D-ABLAPL/21630/2024 ABLAPL/8473/2024 | KAMALA BEHERA VS STATE OF ODISHA | PRAVAT KUMAR BEHERA VS | ASTARANGA MARINE PS /21 /2024 () // |
| 439 | D-ABLAPL/23149/2024 ABLAPL/8474/2024 | MILU @ KRUSHNA MOHAN GOCHHAYAT VS STATE OF ODISHA | RASHMI RANJAN MISHRA VS | NAYAGARH /254 /2024 () // |
| 440 | D-ABLAPL/23196/2024 ABLAPL/8475/2024 | TAPAN @ TAPANA JENA VS STATE OF ODISHA | SANJAY KUMAR BAL VS | CUTTACK SADAR /373 /2024 () // |
| 441 | D-ABLAPL/22182/2024 ABLAPL/8476/2024 | DIPAK RANJAN PANDA VS STATE OF ODISHA | BYOMAKESH TRIPATHY VS | Bamapada (Industrial Area) /104 /2024 () // |
| 442 | D-ABLAPL/23311/2024 ABLAPL/8477/2024 | SANJAY GOCHHAYAT VS | SURYA NARAYAN MISHRA VS | BRAHMAGIRI /359 /2024 () |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/08/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---|---|------------------------------|-------------------------------------|
| 443 | D-ABLAPL/22322/2024 ABLAPL/8478/2024 | STATE OF ODISHA LAXMIDHARA OJHA VS STATE OF ODISHA | CHITTA RANJAN PATTNAIK VS | // ATHGARH /85 /2024 () |
| 444 | D-ABLAPL/22908/2024 ABLAPL/8479/2024 | STATE OF ODISHA ARJUNA SETHI VS STATE OF ODISHA | BIBEKANANDA MAHAPATRA VS | // PANIKOILI /352 /2024 () |